MESSAGE FROM THE PRESIDENT

MR. CHAIRMAN: I have received the following message from the President:

"Dear Mr. Chairman,

I have received with great satisfaction the expression of thanks by the Members of the Rajya Sabha for the address I delivered to both the Houses of Parliament assembled together on the 8th February, 1960.

Yours sincerely,

Sd/_ RAJENDA PRASAD."

REFERENCE TO NOTICE OF MOTION FOR PAPERS ABOUT THE EVICTION IN MIKIR HILLS AREA

Shri BHUPESH GUPTA (West Bengal): Sir, I have given notice for a Motion for Papers about the eviction of refugees in the Mikir Hills area. Elephants are being used and force is being used. The matter came up in the other House also. The hon. Minister should come and tell us as to what the position is. Will you kindly ask him?

Mr. CHAIRMAN: Yes, we have asked them.

THE BUDGET (RAILWAYS) 1960-61
—GENERAL DISCUSSION—contd.

DR. H. N. KUNZRU (Uttar Pradesh): Mr. Chairman, before I speak on the financial position of the railways, I should like to refer to the information provided to us by the Railway Board in order to enable us to understand the causes that have led to an increase in railway expenditure. We have been supplied with "A Review of the performance of the

Indian Railways during the Second Plan Period". I am glad, Sir, that this has been done because it enables us to get a clearer picture of railway finances than we could before. know that tractive power has been increased, that the cost of coal has gone up, that an excise duty has been levied on coal and so on but we have had no means so far of knowing what the total effect of all these factors on and railway railway finances operation would be. Now, the view before us enables us to know with certainty for the first time what the effects are and we shall be now in a better position to make with adequate knowledge any remarks we may consider justified in these matters.

Sir, the causes that have brought about an increase in railway expenditure have been referred to in Review and also in the speech of the Railway Minister himself. I have no doubt that the information that we have been given is absolutely dependable but this does not altogether remove our concern with regard to railway finances. Now, in order to illustrate what I have in mind. I shall refer to the figures for 1957-58 1958-59 which are in many respects comparable. I cannot say that they are exactly comparable and I cannot make the exact adjustments needed in order to make them fully comparable but I think that in view of what has been said in the Review, a comparison could be fairly made between income and expenditure of the years I have referred to. 12 Noon Now, Sir, if you take the figures for gross earnings, first you find that while in 1957-58 the gross earnings amounted Rs. 381.42 crores, the corresponding figure for 1958-59 was Rs. 390-77 crores. That is, the increase in earnings amounted to about Rs. 9.35 crores. If we take the total working expenses,

we find that in 1957-58 they amounted

to Rs. 309.43 crores but in 1958-59 the

corresponding figure was Rs. 321:44

crores. That is, there was an increase

of a little over Rs. 111 crores. This

means that the increase in the working expenditure was more than the increase in gross earnings. Now I may probably be told that the year 1958-59 was not economically a satis-That is so, but factory year. thought that the view of the railway Buthorities was that the effect of the unsatisfactory economic conditions that rrevailed in 1958-59 was felt by the railways in the succeeding year, that is, in 1959-60. Whatever the causes of the increase may be, the position unsatisfactory. Now, will be the result of the railways raising their freights and fares ther in order to increase their revenue? The Railway Minister has actually come forward with a proposal to levy a supplementary charge of 5 nP. per rupee on coal and goods traffic except the railway's own traffic and other items. What will be the effect of this supplementary charge? It is a small charge no doubt and he has pointed out that the effect would about one-eighth of a paisa per seer but he knows that the increase retail prices does not always pond to the increase in wholesale The effect of it, in view prices. the rise that has taken place will be inflation. From this point of view it is to be regretted that charge has been imposed know the reasons for the imposition of the charge. The most important reason is that on account of the recommendations of the Pay Commission the salary bill will rise by about Rs. crores annually and that in the year 1960-61 a liability of Rs. 20 crores on this score will have to be met. I realise the difficult position of the railways but from the general economic point of view, the levy of the supplementary surcharge cannot be welcomed.

Sir, before I go further, I should like to congratulate the Railway Ministry and the Railway Board on the extent to which they have been able to provide for the manufacture of the equipment needed by railways in this country. The Railway Minister has referred to this question on page 13 of his

speech. He has told us that electric multiple units coaches have manufactured indigenously for that arrangements first time. are being made to start production electric locomotives at Chittaranjan and that the manufacture of diesel locomotives through private agencies is also being planned. Apart this, he has told us that during current year new items of equipment, such as turbo-generators for relays for train lighting etc. have been manufactured in the country. Sir, the establishment of a productivity cell is something that has to heartily welcomed. Before we can ask the railway workers to give their best, we must tell them how much work they are required to daily. Some standard must be fixed which will enable the railway authorities to guide them and this productivity cell is going to fix the according to which the labour should work in all the railway manufacturing establishments.

I may, Sir, also refer to the activities. of the railway authorities in regard to the provision for staff welfare. I am delighted to know, Sir, that in the matter of education the railway authorities are following an enlightened policy and that primary education has been made free in all railway schools in which instruction is given in Indian language. I should like railway authorities to go further and make primary education completely free in all railway schools. I grant that people who send their children to schools where instruction is given in the English language can pay fees charged in the primary classes but this is a matter of principle. Since the action taken by the railway authorities is in pursuance of the Directive Principles of State Policy laid down in the Constitution, I think they may well be expected to go farther than they have done to make primary education, no matter in which language it is given, completely free.

I should like just to refer to one more matter before I deal with the

[Dr. H. N. Kunzru] operating efficiency of the railways. I think the Railway Minister has said that Parliamentary Consultative Committees have been appointed in order to enable Members of Parliament to meet the General Managers in the various zones. These Committees are zonal Committees. I should like to know how these zonal Committees have been set up. Are all the Members of Parliament in a zone members

THE MINISTER OF RAILWAYS (SHRI JAGJIVAN RAM): Yes.

of this Committee?

DR. H.N. KUNZRU: Now, the Railway Minister has said that two meetings of these Committees have been held but I do not remember to have received any notice of either of these meetings. I must be living in some railway zone and I should therefore have received an invitation from some General Manager or the other but I have not received any.

Shri JAGJIVAN RAM: As a matter of fact, the Parliament Secretariat enquired from the Members which zone they would like to represent; and when the Members informed them, they invited them. The invitation comes from the Lok Sabha Secretariat. I will draw their attention to this.

Dr. H.N. KUNZRU: Now, Sir, I will consider the statistics relating to the operating efficiency of the railways. 'The Railway Minister has claimed that the position in this respect has proved because he has referred not to the figures of 1958-59 but to the figures for the first six months or seven months of the current year, that is, 1959-60. But I am concerned, with the figures relating to 1958-59. I shall first state what the figures are and then try to evaluate them in the light of the information that we have been supplied with. Let us take the speed of goods trains to which I refer year after year. It is claimed in the "Indian pamphlet called Railways" that has been supplied with budget papers that the speed on broad gauge has increased But this increase is due to the fact that diesel and electric engines have been lumped together with steam locomotives. If we take the steam locomotives only, we find that while the speed was-I am really referring to goods trains-9.28 miles per hour in 1957-58, corresponding figure was 9.19 in 1958-59. The fact remains that there is a decrease. Take again the metre gauge. Even if you take the figures relating to all kinds of transactions, there is a setback here. The for 1957-58 is 8.23 and for 1958-59, it is 7.93. Now, take the wagon miles per wagon day. They have down from 30.1 in 1957-58 to 28.8 in 1958-59. I shall quote only one more figure which relates to the net miles per wagon day. Now, broad gauge the figure has declined from 598 ton miles in 1957-58 to 573 net ton miles in 1958-59.

Now, various reasons have been given for this. We have been told better results could not be achieved on account of operational difficulties caused by heavy rains and floods resulting in diversion of trains imposition of severe engineering speed restrictions, extensive line capacity and re-modelling works undertaken now, with the increasing traffic and the increasing density of traffic on the sections already working to capacity. I do not deny that all these factors have been in operation some of these have been in operation almost every year. If I may from the Railway Minister's speech of the last year, he referred to a number of line capacity works on the North/ Eastern Railway and in the Olavakkot division, speed restrictions in a number of sections on account of track renewals, breaches that occurred account of heavy rains in the Madras-Gudur Section, and so on. In a country like this we cannot that everything will go on in accordance with our desires every year, Some trouble or other will occur every year. Consequently, while give full weight to the reasons that have been given, I am not satisfied that they account fully for the low performance of the railways. Another neason that has been given here is that the additional traffic did not materialise to the extent that was expected. Well, that is so. But why should the speed of goods trains have gone down? Does that really account for that also? If all this is true, we can never expect any increase in the speed of goods trains. But no railway authority has taken this view so far. The Railway Minister has told us year after year. after detailing the causes responsible for the decrease in speed, that factors responsible would be examined with a view to improving the position. I have been supplied, by courtesy of the Railway Minister, with a note on the pooling of engines on the There it has been different railways. said that although the best mileage performance figures of 1941-42 not yet been reached, the mileage averages on the broad gauge are now better than in the later war years. Similar is more or less the position on the metre gauge. And I draw attention of the Railway Minister to these words: "It is nevertheless that the results attained in 1941-42 are capable of achievement and deavours are constantly being made to that end." Take again the report of the Efficiency Bureau with regard to the speed of goods trains, which the Chairman of the Railway Board has been good enough to supply to me. Here again after an analysis of the difficulties, suggestions have been made for improving the speed. Railway Minister, by referring to the figures for 1959-60, has himself admitted that further improvement is possible. He has claimed that provement has been made. I am very glad to hear that. We shall be able to study the matter when we have the report for 1959-60 in our hands. But meanwhile, we have to deal with the year 1958-59. Apart from all these things, while mention is made of the difficulties in the way of the railway authorities. the improvements have already been made and which cught to increase the speed of goods trains, to a certain extent, are seldom mentioned. These factors are: The improvement of marshalling vards that has taken place, say, in the last five years. Then, again, new capacity works have been carried out. To the extent that they have carried them out, they ought to make position easier. Then again, take the pooling of engines. It appears the note before me that this has increased on all the railways.

I should like to know what the total effect of all these improvements is, and I hope that a review like the one that we have been supplied with this year will be supplied to us annually, and that it will deal with this matter also. I ask, Sir, particularly that a chart showing the line capacity five years ago and the present capacity on the main trunk routes should be prepared. We are not anxious to blame the railway authorities. are only anxious to know the main facts, know the effect of the totality of all causes on the working of railways. Just as we have been enabled to know for the first time what the effect of the various financial measures that have been taken in the last three or four years is on the financial position of the railways, so we should be told what the effect of the various efforts made by the railways to improve the speed of the goods trains and to improve railway working generally has been so far.

Now, Sir, I have not got the time to deal with the report of the ciency Bureau on the speeds of goods trains. It is an important document. But I hope that I shall have an opportunity later of referring to its recommendations in some detail. should like on this occasion to refer recommendation only, to one that is that "the necessity of maintaining personal contact between the operating officers, inspectors and staff cannot be overemphasized. If officers make it a point to personally inform those who are failing in their duties and tell them in what they have failed and what they are expected to do, there will be many who will react favourably to

[Dr. H. N. Kunzru.] method of approach." This is a very important recommendation. I cannot deal with it at length, but I wonder whether the closer touch here recommended between the operating cers and the staff is not equally necessary between the General Manager and the operating officers. If it is, the charge of a General Manager should be such as he can efficiently deal with. For this reason I asked the Railway Minister last year have a chart prepared like the one prepared by the Efficiency Bureau four or five years ago showing work load in each zone. I should like to know whether that suggestion has received the Railway Minister's tention and, if so, when we may expect this chart. I think we are not asking, Sir, for any information that is either unnecessary or unimportant. This is a very important matter. Our traffic will go on increasing and the responsibilities of our officers will become heavier in proportion to the increase in work. It is therefore absolutely necessary in such a state of things that the superior officers should be able to devote their attention to the difficulties experienced by their subordinates. More touch between them and their officers is required, and the burden of the work to be done by them and of the responsibilities that have be fulfilled by them must be such as an industrious man can reasonably cope with.

[Mr. Deputy Chairman in the Chair.]

Now, Sir, I have come very nearly to the end of what I was going to say. My time is nearly up. I shall therefore refer hurriedly to two or three matters. I refer first to the safety of women passengers. I am glad that the new device referred to by the Railway Minister, that is, the provision of a push button, is going to be taken up by the Railway Board, but I think, Sir, a little more than that is needed. People get on the footboard and then enter the women's

compartments when the train begun to move. They do it generally when the women's compartment practically reaches the end of the form. I think it is desirable that at. the main stations at least the police. should be asked to watch the passengers who get on to the footboards. after a train gets into motion. Therailway staff, I think, ought to be asked to be similarly watchful. think this will help in reducing the cases that have unfortunately cometo our notice. At roadside stations all this may not be possible, but at stations I think the principal ought to be easily possible.

The last point that I shall refer tois about the consumption of coal. The Railway Minister himself has pointed out that the consumption of coal has increased because the greater proportion of the coal supplied in 1958-59 was of inferior quality. He also said that an inspection organisation will be established in accordance with the recommendations of Coal Committee in order to see that the coal provided by the collieries is of the requisite quality. I hope that this will be done as soon as possible. Apart from this, I think research on fuel should be intensified. the responsibilities of the railways are going to be increased in regard to traffic, so the difficulties in regard to getting coal of a satisfactory quality by the railways will increase. I think therefore that it is necessary to watchful in respect of this also, and the Railway Board should be able to set new problems to the research authority so that we may not be caught napping when we are faced with an emergency.

Sir, there are many other points I should have liked to refer to, but I do not want to detain the House with my remarks any further. There are many other matters; for instance, the report of the Special Officer who was placed on special duty in connection with the conversion of the metregauge to broad gauge, the report of the Efficiency Bureau, the Research.

Designs and Standards Organisation, etc. But I shall be able to deal with these matters when the Railway Appropriation Bill comes before us.

MR. DEPUTY CHAIRMAN: Before I call the next speaker, I have to inform the House that there are still twelve speakers. So we have to sit through the lunch-hour.

Dr. D. H. VARIAVA (Bombay): Mr. Deputy Chairman, Sir, with great pleasure, I will say a few words about the Railway Budget. It is a well known fact that during the last years of independence, the railways have made tremendous progress and speaker after speaker have said that this progress has been well maintained and that they are satisfied with it. In my previous speeches on the Railway Budgets, I had always emphasised the progress that had been made. It is always good that we said good things about those who have been responsible for this progress, and I am sure if the same type of progress were made by the other Ministries like Planning, etc., India would have increased the per capita income of her people by this time not only by five or ten per cent. but by 25 or 30 per cent. The railways have always been doing their work thoroughly and efficiently. The amenities that being provided by the railways all classes of passengers-first class passengers or second class passengers or third class passengers or Members of Parliament—are very commendable. While these amenities are provided to the passengers, it is also the duty of the passengers themselves to see that they make good use of them. I think it is the duty of the Railway Users' Committee to induce the passengers to behave properly so that the railway properties are protected, tne compartments are kept clean and the platforms are kept well, because this is a two way traffic. Whatever railways may do to keep things clean, it is the primary duty of the users of the railways to see that these things are kept clean. I will give you one example. Once I was travelling in

one of the trains and there was Italian officer with his son aged five. In the morning he gave a bath to his son in the bathroom. Then he took a towel and washed the whole floor of the bathroom. When one of passengers said, "This is not duty", he said, "Oh! it is my duty to keep this clean." He cleaned it. So, it is the duty of the passengers themselves to see that things are clean, even though they might have been cleaned by the railway once. It is a great pleasure nowadays to find cleaners at every important They clean the trains. It is station. also of great satisfaction that they never ask for any bakshish adays. Two months back, I was returning from Delhi to Bombay. There was a passenger with me. When the compartment was cleaned, he offered some money to the cleaner. He refused. I told my co-passengers, "Nowadays you cannot induce these people to take any bakshish like this, and you should never give it." Well, there may be a few examples where they are taking money. But generally, I have found that they have improved very much.

About the efficiency of the railways, I wish to say a few words. About a year back, a railway division located at Rajkot and the amount progress made in regard to housing and other amenities in that division is really surprising. I think that the Government of India and also State Governments would do well to entrust the task of providing housing facilities, not only to the railway people but to the other people also, the railways and this difficulty housing would be very easily overthe 🐫 come. I do not know whether Minister will accept Railway position and undertake that responsibility.

SHRI JAGJIVAN RAM: If we accept . . .

Dr. D. H. VARIAVA: I say that at least the other people should try to learn from the railways. The railways

[Dr. D. H. Variava.] may give them advice and that will be a great thing.

Sir, very good waiting rooms, long covered platforms, all these are supbut again, in some of waiting rooms, there is dirt. the responsibility of both the users of those rooms and the railway staff to keep them clean. But the responsibility of the users is more because it is they who make the rooms dirty and they do not know how to use them. So. I think that the railways should the also make propaganda among public to keep things clean. The Railway Users' Committees in the different regions of India should impress upon the passengers that it is their duty to keep things clean.

Sir. about overcrowding in railways. I know that it is impossible to eradicate this all at once. There is great increase of traffic on the railways and it is almost impossible to supply seats or accommodation to all. I will suggest one thing. The queue system is developing in India verv fast, in ration shops and tramways, buses and in other places. Now people have learned the habit of queuing. So, I wonder why railways also should not induce passengers to queue before entering the trains, because it is one of the heart-rending sights that the third class passengers rush at each other. I will suggest one thing. They may be allowed to come on the platform about an hour before the train arrives. Railings may be put along so that they stand in a line and enter the compartment. Instead of ten people, you allow twenty people in the compartment, but let them enter the partment peacefully so that there will not be any rush or any fight.

I will now say something about corruption. It is said that there is a lot of corruption on the railways. But who is responsible for this corruption? Why do people give bribes to the railway staff? Are not those who offer money to them responsible

Thev are as much for this evil? or more responsible than the railway staff who receive money. If we refuse to offer money and refuse vield to this temptation, then it will be possible to eliminate this habit. How is it that in other countries like the United Kingdom they have not got this evil? I am talking I do not United Kingdom; know much about America. But I know of things in Europe also, where such corruption is not possible because people there think that it is not right to offer money to the railwaymen If we have some or anyone else. such system here and if we ourselves refuse to offer money, how long will they ask for money? Once know that it is impossible to get anything from us, this practice will stop and it is our duty to see that we do not encourage corruption.

SHRI MOHAMAD UMAIR (Bihar): Is it not defending corruption on the railways?

DR. D. H. VARIAVA: I am not defending it I am only saying that we are ourselves responsible for it and we must not encourage it. are as much responsible or as criminal as the person who receives it. We cannot blame one side only. say that it is our duty that we must impress upon the public about this; we must improve our standards. is due to the lowering standard of morality that corruption goes on. I do not defend corruption in the railway. But at the same time, you cannot blame only one party. You are also blamable for giving any bribe. That is my contention.

Sir, about danger to life and property on the railways, I would suggest one thing to prevent this. Either the foot-boards should be completely done away with or the foot-boards should be so collapsible that when the train moves on, they go under, so that nobody can get a foothold. You may ask how the passengers will enter into the compartments if there are no foot-boards? Then I would suggest that you can raise the level of

the platform to that of the doorway so that passengers can get right from the platform into the train. And that will eliminate this footboard travelling and I think footboards are one of the greatest dangers facing the passengers, specially women passengers in women's compartments, facilitate the goonda elements to enter the compartments and then rob the passengers after stabbing or murdering them. I hope the Railway Ministry will give considerable thought to this matter, and I think it is possible to do away with these fixed footboards, and if that is done. there won't be any danger to the travelling public, of their being attacked and murdered also. So I request the Railway Minister to consider things very minutely and see if this can be done.

Now, about the food supplied the railways. I must say that railway catering is done well, but sometimes we see that the food supplied even the Frontier Mail is not good, and I must say also that on the Delhi Mail, from Ahmedabad to Delhi, the food supplied is excellent, but on the Frontier Mail, on the contrary, it is rather of a poor type. Then the tea and the cakes supplied by the railway cafetaria at stations, I think, are very good, and to have a cup of tea for one anna, I think, is absolutely helpful and very convenient for the people, and I find the railways have done a great thing in thus supplying this good tea just for one anna only, when normally you are charged five annas for a cup of tea on a train and that too of a very low type—absolutely nothing but water. I do not want to take much time of the House but I should hope that the suggestions that I have made about cleanliness and safety on the railway will be taken into consideration and at the same time that Railway Users' Committees will take note that they themselves should induce people to just behave in a way which will save railway property and which will keep things clean.

Then finally I have to say Sometimes there is the complaint that the railway staff is not courteous. Well, I have had no occasion when they have been discourteous to me and I can also say this that nowadays they are not discourteous unless the people themselves just talk in a manner which may induce the railway staff to be rather stiff in their attitude in return. This is a matter in which we all can do something and I would request hon. Members Parliament to induce the people their constituencies to behave in nice manner, and if they behave. then the behaviour of the railway staff also will be equally good.

Well, Sir, I thank you for giving me this time.

Shah MOHAMAD UMAIR: Mr. Deputy Chairman, Sir, it is a pleasure to discuss this popular Budget, I think, and it is because of this reason that I was compelled to break my silence after months. It was rather a vow which I had taken and that also is going to be broken today because of this splendid Budget.

SHRI KISHORI RAM (Bihar): Why a vow?

SHAH MOHAMAD UMAIR: There are reasons, I took the vow because I had felt certain things which I cannot discuss on the floor of the House. It is a matter of prestige.

Sir, the splendid achievements of the Railway Ministry and the Railway Minister, I can very boldly say, are such that they have given ample relief from former disadvantages and also pleasure for everyone who is experiencing the facilities and the privileges and the amenities of railway travel and the improvements in the railway administration are daily increasing; the comforts which are being provided by the railways are increasing.

Sir, I was surprised that certain of my friends mentioned yesterday about the Railway Minister coming from a particular community and I think that they omitted one very im-

[Shah Mohamad Umair.] portant thing, the omission of that part of the country he comes from. At least we feel proud that the Railway Minister comes from that part of the country to which the speaker also belongs. But let me say in the plainest possible terms that, in spite of this, the people of Bihar never tried to take any undue advantage of the courtesy, greatness goodness of the Minister, whose services benefit the entire country, corners of this remotest country. There are many things that are lacking in Bihar, but simply because of delicacy, namely that this proud soul, this great personality is coming from that part, the people of Bihar do not think it advisable-and also it does not look nice—that they should take advantage of his greatness goodness and press Bihar's demands, and speaking for myself, I had frequent social contacts with him such time as I had not come to this Parliament, but since coming to this Parliament, in spite of the fact that I am a great admirer of his greatness and goodness, I even stopped my social contacts with him lest I and he should be misunderstood and Bihar should be misunderstood. There are so many problems in Bihar which are known to him, and yet many of us do not want to go and worry him, and even a courtesy call on him may be misinterpreted many of us, that the Bihar people are trying to take undue advantage this great and good Minister.

SHRI KISHORI RAM: Bihar should be proud of it.

SHAH MOHAMAD UMAIR: Not only Bihar, the country should be proud that such a great soul has come from Bihar and shall I say that we are not hankering after taking undue advantage of him? Rather we suffering I believe Shri Jagjiyan Ram will not mind it when I say that asthough Bihar deserves his greatest attention and his greatest consideration, still there are some facts, some items which have not yet been attended to. But Bihar believes in whatever he is doing for the whole country and whatever the railways are doing for the entire country. That gives great satisfaction to Bihar and we are proud of it.

Sir, this Railway Budget contains many items, but you have given only a few minutes' time, and within this short time nobody can touch even the important items of this important Budget, within this twinkling of Therefore I confine myself to a eve. very few points, such as overcrowding on the railways. I need not enter into a discussion on what has been regarding overcrowding on the railways. So many things are spoken about it. but no philosophical scientific view has been taken, to say overcrowding how this could There have removed. been some suggestions and the Railway Minister might also be thinking that by adding to the number of trains or by adding to the number of locomotives or altering the timings in the time table this overcrowding can be avoided. want to impress on the Railway Minister that if he really wants this overcrowding should be removed, there is only one way out, and I also draw the attention of the Planning Commission to this, that the Planning Commission should take into confidence the Railway Ministry and they both should find out a way to overcome this, and the way out is extend the railway line to the different corners in the different parts of the country, small and big, so that the channels of travel may be diverted and there may be different channels near at hand instead of the channels being few and far away, just as the channels that carry the surplus water flowing through the Ganga and the Sone. Just as we have dug canals to save the people and the towns from ravages of the floods in the Ganga and the Sone, and since such canals take away the surplus water to different parts of the area in addition to saving the people from the ravages of floods.

in the same way, Sir, I may suggest to the hon. Railway Minister, I may say it emphatically that if he wants to remove overcrowding, then will not be possible by adding a few trains. It will be only possible if he adds to the number of railway lines, big and small, branch lines and other lines, but I see that even those lines which were proposed in the time of the Britishers, even they have been undertaken by the Railway Ministry. I refer to those lines which fall in Bihar. The Railway Minister, who has been playing such a splendid part in the administration of railways. because he hails from that part of the country, feels shy of taking up even those things which were suggested by the Britishers. But I say, Sir, this is one of the most important items you will have to take up if you want to avoid overcrowding. Railway line from Bihta to Baruna was long before suggested during the times of the Britishers.

SHRI JAGJIVAN RAM: Arwal also.

SHAH MOHAMAD UMAIR: also some parts of Shahabad district. I say it is a long-standing which has not been attended to. This section will cover hardly 50 to miles but it will give you a lot foreign exchange besides giving a lot of relief to passengers who have travel in overcrowded trains. Therefore, if you have not yet taken very consideration this important item, I will impress upon you, Railway Minister, to look into it now. Either there should be a line from Bihta to Baruna or a branch Arwal comes from Jahanabad. that line. At least these things should be taken into consideration.

Sir, what to speak about catering. The hon. Minister will pardon me for saying that I cannot congratulate him for the part that Railway catering has played. Many people, including Mr. Sapru, yesterday spoke very highly about the catering at the Allahabad railway station. He spoke very highly about the waiters and the supply.

But actually what happens? While going to Patna from Delhi, if I want to avoid any station it is the Allahabad station where I do not get even a cup of tea, no water is available. For a cup of tea I had even to flatter the manager on the platform there. In spite of that it was not available. This is the catering at Allahabad station about which Mr. Sapru spoke so highly.

You say that you have reduced private vending to the minimum for the good of the people. I say it is doing no good to anybody, either to the railways, the public or the people who were engaged in it. You will say that it is a part of your scheme of nationalisation. But I think you will not mind if I say that it is not consistent with the nationalisation scheme, it is not compatible with the nationalisation scheme because many poor people who were living on that sort of vending are now loitering in the streets without any means livelihood. You have earned on the other hand. You have neither earned the gratitude of the people nor have you given any relief to passengers.

श्री जगजीवन राम: श्राप कभी खाते हैं इन लोगों के यहां? श्राप तो श्रपना खाना ले कर के जाते हैं?

SHAH MOHAMAD UMAIR: Many times when it happens that जब मै अपना खाना लेक्ट नहीं चलता हूं तब I have to starve on certain Lines.

श्री जगजीवन रामः मुगलसराय में खाइय किमी वक्त ।

Shah MOHAMAD UMAIR: Besides, I do not understand the wisdom of removing the dining car from the Toofan Express. At least you could get some food but even that facility you have taken away from the Toofan Express. Nor you have added a dining car to the Howrah-Delhi Express.

श्री किशोरी राम : मैं यह जानना चाहता हूं कि डाइनिंग कार के बारे में जो

[श्री किशोरी राम]

म्राप कह रहे हैं वह इस वजह से कह रहे हैं कि ये जो बेयरा लोग है वे किसी एक जगह पर रख दिये गये हैं या वाकई वहां खाना नहां मिलता है इसलिये यह सब कह रहे हैं ?

SHAH MOHAMAD UMAIR: No. no. As my hon, friend said that I have no experience of catering and hotels, I say that you have also no experience of these bearers. I know how I have to flatter them for a cup of Therefore, I would insist upon hon. Railway Minister to reconsider the scheme of catering. not take into consideration only word nationalisation but what should really consider is the spirit of The benefit nationalisation. was shared by so many poor people out of that vending has now gone to one contractor. One contractor commands hundreds and hundreds vendors who usually sell bananas and some fruit. These banana and fruit sellers do not get anything more than a few annas for themselves.

SHRI JAGJIVAN RAM: What is bad there?

SHRI FARIDUL HAQ ANSARI (Uttar Pradesh): Does my hon. friend want monopoly of private persons in catering over the railways?

Shah MOHAMAD UMAIR: I do not oppose railway catering. What I say is that nationalisation should be for the benefit of the nation and for every individual, not for those who have high denomination currency notes in their pockets. That would not be beneficial to these poor people. Moreover, the railway is not earning any profit out of it; they are on the other hand showing losses after losses.

SHRI JAGJIVAN RAM: I may correct the hon. Member. He has got some incorrect information, because fruit stalls have never been departmentalised.

Shah MOHAMAD UMAIR: But there is one particular individual who is entrusted with the sale of these things where other private persons cannot take advantage of it. श्री जगजीवन राम: ग्राप दोनों चाहते है?

SHAH MOHAMAD UMAIR: Sir. as. regards the efficiency of the railway administration, I congratulate the hon. Railway Minister, the officers and the railway staff who have improved very much. But in spite of this improvement there is something lacking here and there. For insubordination any member of the staff anywhere, the officers take revenge to the point retaliation. They should The subordinates retaliate like this. should be treated sympathetically. They should be given proper care and courtesy as the hon. Railway Minister gives to others. They should learn from the hon. Minister. I would cite one instance. The Railway Minister himself passed an order about a certain individual whose eves were defective. He could not read write and the eye specialist advised him not to do work involving very much reading and writing. The Railway Minister was kind enough to pass the necessary orders and asked the officers concerned to look to his But, Sir, you know what grievance. That poor happened. man avenged upon. Hewas retaliated against by the officers and he again fell sick; his disease relapsed. suffering from eye disease again. am referring to a case in Gaya. sort of unsympathetic attitude certain officers—I do not say that is general—should go. It gives a bad name to the entire administration if one officer does something bad.

Coming to crime on the railways. Sir, the Railway Minister pointed out that he was taking the utmost care to reduce crime on railways. I quite agree that the State Government can help the railway administration very much in stopping these crimes because criminals come and take shelter inside railway stations. Therefore, the police of the States should be more alert. The railway police can help only when the crime takes place within the railway premises. I will give you one instance. At Jahanabad my

own handbag was stolen away from the waiting room in broad daylight. That crime was detected. The criminal was also caught. The civil police has been investigating into the thing. I thought that after a week of the culprit's arrest my things would be restored to me because it contained so many valuable articles. Now the civil police officer told me that that case has been taken over by the It is more than a year now but neither they have returned my articles nor have they been able to investigate the case fully. With some sort of checking of criminal activities within the jurisdiction of premises, crimes can be very minimised. A sense of dutifulness infused railway police if you want to check crimes on the Railways. No other method will be helpful in that direction.

In the end I will again insist that the question of extension of railway lines in different parts of my State should be investigated forthwith specially when the hon. Railway Minister comes from that State of which we are proud.

1 P.M.

श्री ग्रब्द्र रज्जाक खान^{ुः} (पश्चिमी बंगाल): जनाब डिप्टी चेयरमैन साहब, रेलवे बजट के ऊपर बहत सी बातें कही जा चुकी हैं श्रौर मैं उनको दोहराकर हाउस का वक्त नहीं लेना चाहता। इसमें कोई शक नहीं है कि जो तरिकक्यां रेलवे के काम में हुई हैं वे इस काबिल है कि उनकी दाद दी जाये भ्रौर उनकी तारीफ की जाय, जैसा कि लोकोमोटिव्हज, वैगंस, कोचेंज वगैरा की तैयारी में जो तरक्की--शानदार तरक्की मैं कहंगा --हुई है वह इस काबिल है कि उस पर मुल्क फल्र करे। उसके साथ ही साथ लाइन बढ़ाने के काम में जो इजाफा हुम्रा है, यानी प्रायरिटी जिन लाइनों के मुताल्लिक थी, उनको करने में मै समझता हुं बड़ी कामयाबी हुई है। मुझे कुछ ऐसा ग्रदाजा था कि शायद वह काम पूरा न हो सकेगा श्रौर उसमें कुछ कमी पड़ जायेगी। यह देखकर ख्शी हुई कि यह भी कामपूरा हुमा। लेकिन दूसरी लाइनें बढ़ाने के बारे में, जैसा कि इसके मुताल्लिक रिपोर्ट ग्राई है उससे मैं समझता हूं श्रीर मुभे यह श्रंदाजा होता है, बल्कि खतरा हो रहा है, कि लाइन कैपे-सिटी हमारी बढ़ नहीं पा रही है। ग्रभी तक नयी लाइन की तामीर में जितनी कामयाबी होनी चाहिये थी, जैसी दुसरी कामयाबियों का रिपोर्ट में जिक्र किया गया है, वैसी कामयाबी का कोई जिक नहीं है। वे बन रही है स्रौर उसकी रफ्तार जो है, बहुत ही मुस्त है। बहरहाल, मजमई तौर पर ये तरिक्कयां ऐसी हैं, कि जिन पर हम फल्र कर सकते है। लेकिन उन तरिकयों को देखते हए, रिपोर्ट को पूरी तौर पर पढ़ते हुए मुझे एक खदशा नजर ग्रारहा है जिसको मैं "प्राब्लम स्राफ काइसिस स्राफ डेवलपमेंट" कहंगा। वह ऋाइसिस यह है कि लाइन कैपेसिटी उतनी नहीं बढ़ रही है। इसमें कोई शक नहीं कि वैगन कैपेसिटी भ्रौर लोकोमोटिव्ह कैपेसिटी तो बढ रही है लेकिन उसी लिहाज से उधर तरक्की नहीं हो रही है, यानी लाइन कैपेसिटी अगर उस लिहाज से न बढे तो एक प्राब्लम पैदा हो जाता है। यं तो श्राप जानते ही हैं ग्रौर रिपोर्ट देखकर ग्रापको पता चलेगा कि बहुत सी ट्रेनों का इजाफा हो गया है ग्रौर फिर भी उसमें ग्रौर ट्रेन बढ़ाने की गुंजायश है जो कि नहीं किया जा रहा है। मुझे तो यह पता चल रहा है कि ग्रानरेबल मिनिस्टर साहब इसकी तशरीह करते हैं। श्रगर यह बात है तो इस **बा**त को साफ कर दें, बड़ी मेहरवानी होगी। ट्रेन कैपेसिटी भी कुछ नहीं बढ़ रही है स्रौर उसको बढ़ाने की भी मेरे खयाल में बहत कम कोशिश हुई है। चुनांचे, कोचेज कहिये या लोकोम्पेटिव्हज कहिये, वे तो

श्री ग्रब्दुर रज्जाक खानी ज्यादा से ज्यादा तादाद में तैयार होगे . लेकिन ट्रेन कैपेसिटी बढ़ाने के काम मे वे नहीं लगेंगे, फाजिल पड़े रहेगे। चुनांचे एक्सपोर्ट का जिक्र गालिबन इसी गरज से किया जाता होगा । हम अपने युज में, श्रपने इस्तेमाल में, ट्रेन बढ़ाने में उसको नहीं लगा सकेंगे। यह पहला खतरा, पहला प्राब्लम मेरे जेहन में है। मैं श्रानरेबल मिनिस्टर से इस्तद्रश्रा करूंगा कि वे जरा इसकी तशरीह कर दें।

रेल उपमंत्री (श्री शाहनवाज खां) : ्यह ग्रापका खतरा बेबुनियाद है।

श्री ग्रब्दर रज्जाक खान : ग्रगर ंबेबुनियाद है तो मुझे बड़ी खुशी है। भ्रोवरकाउडिंग इसीलिये है; क्योंकि ट्रेन कैपेसिटी बढ़ नहीं रही है। रिपोर्ट में जिक किया गया है कि ज्यादा लोड की वैगन हमको चाहिये जो कि ज्यादा तादाद में नहीं है। लाइनो में काफी इजाफा हुआ है स्रौर स्रगर गुंजायश है तो श्रौर भी दो चार बढा दी जायें। श्रोवर-काउडिंग बढती जा रही है, स्रोवरकाउडिंग का मसला पेश है। अगर मिनिस्टर साहब कहते हैं कि यह गलत है तो ठीक है कोई मसला नहीं है। लेकिन इस मामले में हमारा खतरा यह है कि शायद हम जो लोकोमोटिव्हज, कोचेज वगैरह तैयार कर रहे हैं उनका इस्तेमाल नही कर पायेंगे चुन।चे कुछ फाजिल हो जायंगी तो एक्सपोर्ट करने की जरूरत होगी। ऐसा खतरा जाहिर हो रहा है।

इसमें कोई शक नहीं कि पैसेंजर ट्राफिक में कमी हुई है लेकिन मेरे ख्याल में स्रोवरकाउडिंग फिर भी काफी होती है। थर्ड क्लास का तो जिक ही नहीं, सेकेंड . चतास को भी छोड़िये ग्रगर फर्स्ट क्लास को ही लिया जाय तो मेरे जैसे पालियामेण्ट के मेम्बरों को भी कभी कभी एसा मौका

स्राता है कि डिपटी मिनिस्टर या कोई स्रौर साहब के पास ६ रख्वास्त करनी पड़ती है कि हम रुके हए पड़े है। इस सिलसिले में एक नया सर्क्लर जो निकला है उसका जिक्र मैं इस वक्त नहीं करता लेकिन उसकी ग्रसली वजह यह है कि ग्राफिसर्म रेलवेज के बढते जा रहे है श्रीर यह लाजिमी बात है श्रौर दूसरी तरफ जो मिलिटरी के है उनका स्रलग से स्पेशल रिजर्वेशन कर दिया जाता है। चुनांचे हम जैसे लोगों के लिए न फर्स्ट क्लास में ग्रौर न सेकेन्ड क्लास में ही गजायश रहती है, तीसरे क्लास के लोगों का क्या जिक्क किया जाय। जिस डिब्बे में २४ लोगों के बैठने की जगह होती है उसमें ५० ग्रादमी बैठते है, फिर भी लोगो को बैठने के लिए रेलों में जगह नही मिलती है। लोगों परेशानी की कोई इंतहा नहीं है।

पैसेन्जर ट्रेफिक में मेरे ख्याल में कुछ हद तक तरक्की हुई है श्रौर कुछ ट्रेनें भी बढ़ा दी गई हैं, इस बात में कोई शक नहीं है । लेकिन जहां तक स्रोवरकाउडिंग का मसला है वह फर्स्ट क्लास में ज्यादा बढ़ता ही चला जा रहा है। ग्रब तक तो थर्ड क्लास में स्रोवरकार्जींडग रहता था ग्रौर ग्रब फर्स्ट क्लास में भी ग्रोवर-कार्जाडंग होने से एक नई सूरत पैदा हो गई है।

जनाब वाला, स्रापने गुड्स ट्रेफिक में जो १६२ मिलियन का टार्गेट रखा था वह शायद पूरा हो जायेगा, लेकिन ग्रापने त्रायन्दा प्लान के बारे कुछ नहीं बतलायाः कि इस चीज को किस सुरत से पूरा किया जायेगा । जैसा कि मेरा पहला भ्रन्देशा शा कि जो हमने सेकेण्ड फाइव ईयर प्लान में टार्भेट इस बारे में रखा था उसे हम मुश्किल ते ही पुरा करेंगे। इसलिए ग्रागे के प्लान के लिए भी मुझे कुछ खतरा नजर म्राता है कि इसमें हमें ग्रागे दिक्कत पश ग्रायगी। यह मसला इसलिए पेश आ रहा है कि

हमारे काम में जो एफिशेंसी होनी चाहिये थी वह बढ़ नहीं रही है। जिस कदर एफिशेंसी की जरूरत है उस तरह से हम श्रपने काम में एफिशेंमी नहीं ला रहे हैं। हमें यह देखना चाहिये कि हमारे कामों में पूरी तरह से एफिशेंसी बढ़नी चाहिये, ऐसी कोई बात न हो जिससे कोई म्रटकल पैदा हो जाय। यह बात हमारे रेलवे के कामों को आगे बढाने के लिए एक पेचीदा मसला बनकर रह गया है। इस बात के लिए रेलवे मिनिस्टी को खासतौर पर तवज्जो देने की जरूरत है। जिस तरह से हमने चितरंजन के काम की बुनियाद डाली है उसी तरह से हमारे सब काम होने चाहियें। जिस तरह से हमारे प्रोडक्शन का काम बढता चला जा रहा है, जिस तरह से हमारे श्रौर इंडस्ट्रीज का काम बढता चला जा रहा है, उसी तरह से रेलवे के ग्रौर कामों में भी तरक्की होनी चाहिये। ग्रगर रेलवे के काम में खराबी रही, उसकी एफिशेंसी न बढ़ी तो इसका लोगों पर बुरा ग्रसर पड़ेगा । रेलवे को पब्लिक सेक्टर में ऐसा काम करना चाहिये जिससे श्रीर लोगों को भी---पब्लिक सैक्टर की ग्रीर इंडस्ट्रीज को भी इंसैन्टिव मिले। रेलवेज को इस तरह के काम का एक नमुना सारे देश के सामने रखना चाहिये लेकिन मैं यह ख्याल करता हं कि ऐसा काम नहीं हो रहा है। बारवार कहा जाता है कि हम एक सोशलिस्टिक पैटर्न ग्राफ सोसाइटी की बुनियाद रखना चाहते हैं। स्रगर हमने **अपने कामों** से इन चीजों में इसकी ब्नियाद नहीं रखी तो यह मसला हल होना जरा मृश्किल हो जायेगा। जो लोग इस मैदान में काम करते हैं उनके साथ ताल्लुकात बढ़ाने चाहियें, उनके काम करने का तरीका सुधारा जाना चाहिये, ताकि उन्हें हर तरह की मदद मिले, उनकी हौसला श्रफजाई हो श्रौर वे लोग हिम्मत से श्रागे बढकर ग्रपना काम कर सकें। इस मसले को हल करने के लिए रेलवेज

को पार्लियामेंट के मेम्बरों श्रौर कंसल्टेटिव कमेटी के मेम्बरों की मदद लेकर मारे मुल्क में एक तहरीक चलानी चाहिये। इस काम में ज्यादा तेजी लाने के लिए रेलवेज को जगह-जगह सारे मुल्क में मीटिंग करनी चाहिये श्रौर लोगों को समझाना चाहिये कि श्रगर हम तेजी श्रौर एफिशेंसी से काम नहीं करेंगे तो हम इस काम में कामयाब नहीं हो सकेंगे। इस तरह से रेलवेज को जंगों के जजबात को बढ़ाना चाहिये श्रौर इस काम में तेजी लानी चाहिये। जब हम इस तरह का काम करेंगे, तब ही हम इसमें कामयाब हो सकते हैं लेकिन इस तरह का काम नहीं किया जा रहा है।

पेसेन्जर ट्रेफिक के मुताल्लिक में कुछ बातें कहना चाहता हूं नेकिन कब्ल इसके जो मसला इस वक्त पेश है; यानी सरचार्ज में जो इजाफा किया गया है उस पर अपने ख्याल इजहार करना चाहता हूं। मेरे ख्याल में यह रेलवें ने बहुत बड़ी गलती की है श्रौर रेलवे फाइनेंस का कोई सवाल लेना नहीं चाहती है। इसके मुताल्लिक आज के स्टेट्समैन में जो श्राटिकल निकला है उसकी तरफ मैं म्रापका ध्यान दिलाना चाहता हूं। रेलवे फाइनेंस की जो बुनियाद है श्रौर इस वक्त जिस तरह से वह चल रही है, वह मेरे ख्याल में टीक नहीं है। मैं इस बारे में श्रापका ज्यादा वक्त नहीं लेना चाहता हं, लेकिन मजदूरों को फायदा पहुंचाने के लिए ग्राप जिस तरह से टैक्स बढ़ा रहे हैं उससे ग्रापकी एफिशेंसी का सब्त मिल जाता है। जब ग्रापको मजदूरों की तनस्त्राह बढानी, रिहायश देना और उनकी वाजिय मांगों को पूरा करने का सवाल स्राता है तो लोगों पर टैक्स लगा देते हैं। जब पे कमीशन का सवाल ग्रापके सामने ग्राया तो ग्रापने ्राकरने की सरचार्ज लगा कोशिश को । ३८३ असर यह होगा कि यनाज, कोयला जो पहले से ही महंगा है श्रौर भी महंगा हो जायंगा। इसका ग्रसर यह होगा [श्री ग्रब्दर रज्जाक खान]

कि गरीब लोगों को और भी ज्यादा परेशानी का सामना करना पड़ेगा। आपने ऐसी चीजो पर टैक्स लगाया है जिससे इनफ्लेशन बढ़ेगा। इस समय मुल्क में वैसे ही इनफ्लेशन है और इस चीज से और भी ज्यादा बढ़ जायेगा। मेरे ख्याल में यह एक गलत इकानोमी है और यह रेलवे के लिये एक धव्बा लगाने वाली बात है। रेलवे ने इस तरह का सरचार्च लगा कर कोई काबिले तारीफ बात नहीं की। यूं तो उसने कई काबिले तारीफ नहीं कही जा सकती है।

श्रव मैं पैसेन्जर श्रमेनिटीज के मुताल्लिक कुछ कहना चाहता हूं। ट्रेनों में पानी ग्रौर ट्रेनों के जो सवाल हैं उनके बारे में कुछ नहीं कहना चाहता हूं, ये मामूली बातें हैं, इन्हें मैं यहीं पर छोड़ देता हूं। लेकिन मेरी नजर में ऐसा भ्राया कि जहां हजारों पैसेंजर रोज भ्राते जाते हैं वहां स्टेशनों को देखिये तो बैठने की जगह नहीं है, चार की जगह पांचवीं सीट नहीं है। ग्रानरेबल डिप्टी मिनिस्टर साहब यहां मौजूद हैं ग्रौर उनको पता है कि कलकत्ता के नजदीक कलकत्ता-वनगांव लाइन पर एक मध्यमग्राम मुकाम है। वहां पर उन्होंने एक हाल्टिंग स्टेशन की मंजूरी करा दी है। यह मध्यमग्राम मुल्क की तक्सीम से पहले एक मामुली जगह थी जहां पांच हजार लोग बसते थे। स्रब वहां ६० हजार स्रादिमयों की श्राबादी हो गई है। उस स्टेशन के श्रासपास के हल्के में एक बड़ी कालोनी बन गई है ग्रौर वह एक बड़ी ग्रहम जगह बन गई है। वहां रेलवे की ग्रामदनी एक नहीं, छ: गुना बढ़ गई है। बावजुद इसके कि वहां चारों तरफ का समां एक तरक्की पजीर सूरत में है, वहां एक ऐसा रेलवे स्टेशन है जिसका घर वही पुराने ग्रासार के तौर पर कायम है। वहां ग्रगर बारिश हो या धूप ज्यादा हो तो पैसेंजर स्टेशन मास्टर के कमरेमें जा कर घुस पड़ते हैं। उस बेचारे की यह हालत है कि उसको खड़े खड़े काम करना पड़ता है । मुझे

खुद एक बार ऐसी मुसीबत में गिरफ्तार हो कर स्टेशन मास्टर के कमरे में जाना पड़ा श्रौर वहां जा कर मैं ने देखा कि उस बेचारे स्टेश**न**े मास्टर की क्या हालत है। उसने बतलाया कि वहा फर्स्ट क्लास ग्रौर सेकेंड क्लास वेटिंग रूम है ही नहीं। सिर्फ एक खुली जगह है जहां पर एक छोटी सी वेंच है। उसने यह भी बतलाया कि वहां चार मर्तबा ट्रेन्स का कास होता है श्रौर उनको खड़े खड़े काम करना पड़ता है, टेबिल पर खाता रखने की जगह नहीं है। इस सिलसिले में मैं ने एक नोट तैयार किया था, लेकिन मैं उसे भूल ग्राया हू, वरना मैं उसे आपके सामने पेश कर देता । तो यह पैसेंजर अमेनिटीज की हालत है। जहां म्रापकी मामदनी बढ़ गई है, जहां शहर तैयार हो गया है, वहां एक स्टेशन को जरा बेहतर बनाने की तरफ कई साल से तवज्जह ही नहीं दी गई भ्रौर उसे गैर जरूरी समझा गया। लोगों को बड़ी उम्मीद थी कि जब डिप्टी मिनिस्टर साहब खुद उस स्टेशन को देख गये हैं तो कोई बात जरूर होगी, लेकिन अफसोस है कि कोई बात हुई नहीं। इसी किस्म की हालत बहुत जगह है।

म्राखिर में वह जो सर्कुलर एम० पी० म्ताल्लिक भेजा गया है उसका में जिक करना चाहता हूं। है कि सर्कुलर में यह कहा गया दिन कब्ल ग्राप ग्रगर रिजर्व कराते हैं तो ठीक है, उसके बाद ग्राप ग्रगर रिजर्व कराते हैं तो श्रापको कोई प्रायरिटी नहीं मिलेगी, श्रौर वह भी ग्रापको लिखना पड़ेगा कि पार्लियामेंट्री काम के सिलसिले में श्राप जा रहे हैं। मैं समझता हूं कि यह बहुत ही गलत बात है। एक महीना पहले कोई मेम्बर ग्रपने जाने का प्रोग्राम मुकर्रर कर के बैठा रहे, ऐसा कैसे मुमिकन है ? वे नहीं जानते कि तीन दिन बाद उनको क्या करना पड़ेगा, चार दिन बाद उन्हें क्या करना पड़ेगा 🕨 कभी ऐसा होता है कि यहीं से १५, २० रोज का नोटिस जाता है। इसके माने यह हैं कि बहुत से लोगों को दूश्वारियों का सामना

करना पड़ेगा । इसके श्रलावा लौटते वक्त कोई प्रायरिटी नही है । श्राते वक्त तो हम पार्लियामेट्री काम लिख सकते हैं, लेकिन वापस जाते वक्त वे हमको प्रायरिटी में गामिल कर नहीं सकते श्रौर करते भी नहीं है । चुनांचे ऐसा हो रहा है । यह बहुत बड़ी तकलीफ की बात है । मैं चाहता हूं कि पार्लियामेंट के काम के सिलसिले में ग्राने जाने के लिये वैसी ही प्रायरिटी होनी चाहिये, जैसी कि पहले से थी । श्रगर मैं श्रानरेबिल मिनिस्टर से इसका मतालिवा करूं तो मेरे स्थाल में गलत नही होगा । श्रब इससे ज्यादा श्रौर कहने की गुंजाइश नहीं है ।

श्री जुगल किशोर (पंजाब): माननीय उपसभापति महोदय, पिछले महीने कांग्रेस सेशन के सिलसिले में मुझे बंगलौर जाने का इत्तिफाक हम्रा स्रौर वहा से मैं धनुषकोटी **ग्रौ**र रामेश्वरम वगैरह चला गया । इस वजह से दिल्ली से ले कर भारतवर्ष के जनबी किनारे तक मुझे रेल में सफर करने का मौका मिला ग्रौर जनुबी हिन्द के खास तौर पर बहुत से मुकामात देखने में ग्राये । वहां यह देखने में भ्राया कि वाकई रेलवे में बडी तरक्की हो रही है। जगह जगह डबल लाइन बनाई जा रही है, नये नये स्टेशन बन रहे हैं, स्टेशनों पर शैंड डाले जा रहे हैं भ्रौर तरह तरह की हर एक किस्म की तरक्की हो रही है। एक बात जो ग्रौर वहां देखने में ग्राई वह यह थी कि वहां की मीटर गेज लाइन भी ब्राड गेज लाइन का मुकाबिला कर रही थी, रफ्तार में, स्पीड मे श्रौर हर एक बात में। मैं ने वहां देखा कि मीटर गेज का भी वही ऊंचा दर्जा है जो कि ब्राड गेज का है। लेकिन मुझे ग्रफसोस के साथ कहना पड़ता है कि दिल्ली के करीब हालत दिगरगुं है । सुना करते थे कि चिराग के नीचे ग्रंधेरा होता है, लेकिन ग्रब तो बिजली का जमाना है स्रौर बल्व के नीचे स्रंधेरा नहीं होना चाहिये, फिर भी वह कहानी ग्रभी सच नगल्म होती है।

[THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair.]

हिसार स्टेशन दिल्ली से १३०, १३५ मील के फासले पर हैं, लेकिन अगर हम ट्रेन में सफर करें तो १० घंटे लगते हैं। इससे ग्राप ग्रन्दाजा लगा सकते हैं कि यहां की मीटर गेज लाइन जो रिवाडी हो कर जाती है वह कितनी फास्ट चलती है। उसके मुकाबिले में हिसार से ग्रगर बस में सफर किया जाय तो साढ़े चार घटे मे सफर तय हो जाता है ग्रीर किराया भी कम लगता है । मैं नहीं समझता कि रेलवे के हक्काम रेलवे की श्रामदनी बढ़ाने के लिये क्यों नहीं इस लाइन पर तेज रफ्तार गाडी चलाते। मेरा तो ख्याल यह है कि उनको जरूर कोई फास्ट ट्रेन चलानी चाहिये। बडी कोशिश से एक डीज़ल कार उस साइड में चलाई गई थी, लेकिन मझे अफसोस के साथ कहना पड़ता है कि वह डीजल कार भी एक साल के करीब से बन्द है। पहले तो यह कहा गया कि वह मरम्मत तलब है, मरम्मत हो रही है, मरम्मत होने के लिये थोड़ा बहुत वक्त चाहिये, लेकिन उसको साल भर हो गया है । पिछली दफा कंसल्टेटिव कमेटी में जब यह सवाल उठाया गया तो हमारे जनरल मैनेजर साहब ने यह कह दिया कि वह डीजल कार इस वास्ते चलना मृश्किल है कि उसमें लोग बहुत ज्यादा हो जाते हैं, मुसाफिर ज्यादा बैठ जाते हैं। इससे तो यह नतीजा निकला कि उस साइड में ट्रैफिक बहुत ज्यादा है स्रोर लोग यह चाहते हैं कि कोई तेज रफ्तार गाड़ी हो जिसमें वे सफर करें। ग्रगर एक डीजल कार के चलने से काम नहीं चल सकता तो दो चलाई जायें, बजाय इसके कि उसको बिल्कुल बन्द कर दिया जाये । उसको बन्द कर देने. से लोगों में एक तरह का बुरा खयाल पैदा होता है । वे समझते हैं कि रेलवे के हुक्काम को इस साइड के लोगों की परवाह ही नही है । तो मैं निहायत जोर के साथ यह ग्रर्ज करूंगा कि अगर डीजल कार नहीं चल सकती तो कोई न कोई फास्ट ट्रेन उस ब्रांच लाइन पर, जो रिवाडी से फाजिलका तक जाती है, जरूर चलाई जाय।

[श्री जुगल किशोर]

इसके बाद मै यह कहना चाहता हं कि रेलवे स्टेशन हिसार के दोनों जानिब ग्रब बहुत श्राबादी हो गई है। एक साइड से दूसरी साइड को जाने के लिये वहां हर वक्त तांगे, गाडियां. मोटर ग्रौर पैदल सवारियां खडी रहती हैं। हिसार रेलवे स्टेशन के दोनों साइड्स में लेवेल कासिंग्स हैं श्रौर वे लेवेल कासिंग्स दो दो, तीन तीन घंटे तक मृतवातिर बन्द रहती हैं। रेलवे कासिग्स पर कोई पूल न होने की वजह से लोगों को बहुत देर तक ठहरना पड़ता है । कचहरी जाने वाले वकील और मोभ्रक्तिकल वक्त पर कचहरी नही पहुंच पाते है और कई दफ़ा इस वजह से उनके मुकदमात दाखिल दफ्तर हो जाते हैं। इसकी वजह से लोगों को बहुत दिक्कत है। मैंने इसके मुताल्लिक १२ सवाल किये श्रौर यह कहा जा रहा था कि १६५६-६० में जरूर पूल बन जायगा लेकिन १६५६ तो खत्म हो चुका है और १६६० शुरू हो गया है श्रीर स्रभी तक कोई काम गुरू नहीं हस्रा है। कहा जाता है कि पंजाब गवर्नमेंट ने स्रपना हिस्सा नहीं दिया है। मेरी समझ में नहीं श्राता है कि पंजाब गवर्नमेंट श्रीर सेट्ल गवर्नमेंट मे फर्क क्या है ? पंजाब गवर्नमेंट तो सेंट्रल गवर्नमेंट का ही एक हिस्सा है। सेंट्रल गवर्नमेंट चाहे तो पंजाब गवर्नमेंट को इसके लिये मजबुर कर सकती है भ्रौर क्या पंजाब गवर्नमेंट की यह मजाल है कि कह रूपया न दे। दरग्रसल, मैं समझता हूं कि रेलवे अथारिटीज की तरफ से वहां कोई स्रोवरिबज बनाने के लिये कोई खास तौर पर दिलचस्पी नहीं ली जा रही है। अगर इसके लिये दिलचस्पी ली जाती तो कभी का पूल तैयार हो जाता ग्रौर लोगों को जो दिक्कतें है वे दूर हो जातीं।

[THE VICE-CHAIRMAN (PANDIT S. S. N. TANKHA) in the Chair.]

मै गवर्नमेंट की ताज्जह इस श्रोर दिलाना चाहता हूं कि श्रगर यही हालत रही कि सन् १६६२ तक वहां भ्रोवरिश्रज नहीं बना तो उस वक्त हम लोगों को बड़ी दिक्कत पेश भ्रायेगी भ्रौर हम किस मुह से जा कर उनसे वोट मांगेंगे। इसलिये मैं कहना चाहता हूं कि रेलवे भ्रथारिटीज को इस तरफ खास तवज्जह देनी चाहिये।

इसके बाद मै एक ग्रौर खास बात की तरफ तवज्जह दिलाना चाहता हं। लाइन पर भिवानी एक स्टेशन है स्रौर उसको कनेक्ट करना जरूरी है। इसके लिये प्रिपार्टीशन डेज में स्कीम तैयार हो चकी थी भौर सब कुछ तैयार हो चका था भ्रौर वह लाइन बनने वाली थी, लेकिन श्रव इंडिपेडेंस के बाद १२ साल हो चुके हैं श्रौर श्रब तक रोहतक को भिवानी से नहीं मिलाया गया है। अगर वह लाइन मिला दी जाय तो पंजाब का तमाम इलाका हरियाना के इलाके से मिल जाता है श्रीर जराग्रत म बड़ी तरक्की हो सकती है। एक श्रौर बात है। पिछले दिनों मैं दोपहर के वक्त उधर से ग्रारहा था तो मैंने देखा कि भिवानी स्टेशन पर दोपहर का करोब एक बजे दो गाडियां लडी थी। उनका वहा ऋास होता है। मैने देखा ग्रीर लोगों ने भी मुझ से शिकायत की कि टिकट देने के लिये एक खिडकी है भौर उस खिडकी पर टिकट लेने के लिये सैकड़ों ब्रादमी खड़े हुए है। दोनों गाड़ियां भ्रा चकी थीं भौर चलने के लिये तैयार थीं लेकिन तब तक लोगों को टिकट नहीं मिला था। इस तरह से एक रोज़ नहीं बल्कि हर रोज सैंकड़ों स्रादमी टिकट न मिलने की वजहः से भिवानी स्टेशन पर रह जाते हैं ग्रौर इस वजह से उनको बड़ी दिक्कत होती है, क्योंकि दूसरी गाड़ियां उनको म्राठ म्राठ, दस दस घंटे के बाद मिलती हैं। उनको वहा भ्राठ म्राठ, दस दस घंटे तक इतजार करना पडता है । उस वक्त वे मुसाफिर जिनको कि टिकट नही मिला था वे गर्वनमेंट वे लिये वया क्याः श्रत्फ़ाज इस्तेमाल कर रहे थे, उनको मै क्या अर्ज करूं। मेरा दिल नहीं चाहता कि मै उनको जनाब के रूबरू जाहिर करूं लेकिन

यह जाहिर होता है कि लोगों के दिलों में इस बात के लिये क्या ख्याल होता है कि उनको खरीदने पर भी टिकट नही मिलता है। मुझे उम्मीद है कि अब रेलवे हक्काम भिवानी स्टेशन पर एक दूसरी खिड़की लगाने का या शहर में टिकट बिकवाने का कोई इंतजाम करेंगे श्रौर लोगों की तकलीफ को दूर करेंगे।

एक ग्रौर बात की तरफ मै ग्रापकी तवम्जह दिलाना चाहता हं। डिप्टी मिनिस्टर साहब पिछले साल जब जाखल तशरीफ ले गये थे, तब उन्होंने खुद इस बात को देखा था ग्रौर मौके को देखा था। मैं उनसे स्टेशन पर मिला था। वह बात यह है कि जाखल से मंडी की तरफ जाने का जो रास्ता है वह रेलवे लाइन को कास कर के है। लोग इस तरह जाते है श्रौर इसमें कई तरह के हादसे हो जाते हैं। कई ब्रादिमयों की हादसे में मौत भी हो गई है। वहां कोई स्रोवर-बिज नहीं है भ्रौर लाइन को कास कर के जाना पड़ता है। पूल न होने की वजह से हमेशा हादसे का खतरा रहता है। वहां डिप्टी मिनिस्टर साहब ने निहायत मेहरबानी से यह फर्माया था कि इस पुल को बना दिया जायगा, लेकिन ग्रभी तक वह पूल नहीं बन पाया है। इस पूल की भी उतनी ही जरूरत है जितनी कि हिसार स्टेशन के लिये पूल की है, जिसका कि मैने पहले जिक किया है।

इसके बाद एक ग्रौर बात की तरफ भ्रापकी तवज्जह दिलाना चाहता हूं। ये मामुली मामूली बातें है। मैंने देखा है कि जनुबी हिन्द में मीटर गेज लाइन पर जो फर्स्ट क्लास के डिब्बे चलते हैं उनमें नहाने का श्राला इंतजाम है श्रौर उनमें कमोड भी देशी तरीके के लगे हुये है लेकिन यहां हम देखते है कि यहां के फर्स्ट क्लास के डिब्बों में नहाने का कतई कोई इन्तजाम नही है, कोई भी चीज ऐसी नहीं है, जिसके जरिये मुसाफिर श्रासानी से नहा सके । पहले जो शावर बाथ लगे हुए थे वे सब भी तोड़ दिये गये है।

शावर बाथ न हो तो कोई बात नही है लेकिन जनुबी हिन्द की गाड़ियों में जिस तरह का इंतजाम है वह तो होना ही चाहिये। पर एक रबड का पाइप लगा दिया गया है ग्रौर उसमें यह सहलियत है कि उसे जिस तरफ चाहे कर लें और जितना चाहे पानी ले ले। यहां शावर बाथ को भी बिल्कूल उड़ा दिया है ग्रौर कोई वैसा रबड़ पाइप भी नहीं है। नहाने का कतई कोई इंतजाम नहीं है। फर्र्ट क्लास का मुसाफिर गाड़ी के अन्दर नहीं नहा सकता है। इसके अलावा जो उसमें कमोड है उस पर बैठ कर हाजत रफा करना मुश्किल हो जाता है श्रौर हाजत रफा करने के बाद अगर दस्तन्नाब लिया जाय तो ग्रौर भी दिक्कत हो जाती है। तो मैं ग्रानरेबिल मिनिस्टर से ग्रर्ज करूंगा कि यहां की गाडियों में भी नहाने का ग्रौर कमोड वगैरह का वैसा ही इंतजाम किया जाय जैसा कि जनबी हिन्द में मीटर गेज पर चलने वाली गाड़ियों में है। मेरे कई भाइयों ने जैसा कि कहा, स्टेशनों पर फर्स्ट क्लास ग्रौर सेकंड क्लास के डिब्बों की सफाई का इंतजाम तो है लेकिन थर्ड क्लास के डिब्बों की लेटिस स्रौर बाथ रूम्स की कभी सफाई नहीं की जाती । भ्राम तौर पर देखा जाय तो थर्ड क्लास **की**ं लैटिस स्रौर बाथरूम की सफाई की ज्यादाः ज़रूरत है । मै श्रर्ज करूंगा कि उनकी सफाई कराने का जल्दी से जल्दी इंतजामः किया जाय

इसके बाद मैं एक श्रौर बात की तरफ ग्रापकी तवज्जह दिलाना चाहता हूं ग्रौर । वह यह है कि फतेहाबाद जो जगह है वह स्रब तहसील हेड बवार्टर हो गया है स्रौर स्रब वहां मंडी भी कायम हो गई है स्रौर नहर के स्रा जाने: की वजह से वहा ग्रनाज की बहुत ज्यादाः पैदावार होती है । वहा से बहुत सारा ग्रनाज ट्रकों के जरिये देहली ग्रौर दूसरी दूसरी जगह जाता है। ग्रगर फतेहाबाद को जाखल से भट्टू तक एक रेलवे लाइनः बना कर मिला दिया जाय तो मै कहूंगा कि इससे रेलवे एडिमिनिस्ट्रेशन को बहुत ज्यादाः

[श्री जुगल किगोर]

श्रामदनी होगी। वहां से रेलवे को माल की श्रामदोरफ्त से, माल को भेजने से, बहुत ज्यादा श्रामदनी हो सकती है। मैं कई सालों से उसके मुताल्लिक कह रहा हूं लेकिन इस तरफ कोई खास तवज्जह नहीं दी जाती है।

इसके बाद मै यह अर्ज करना चाहता हूं कि हिसार से बाड गेज लाइन की एक गाडी साढे दस बजे के करीब अम्बाला के लिये चलती है भ्रौर उसमें चंडीगढ़ के लिये एक **ंडि**ब्बा लगाया जाता है । वह डिब्बा अम्बाला प बजे के करीब पहुंच जाता है लेकिन वह डिब्बा चंडीगढ़ दिन के दो बजे पहुंचता है। तो मैं पूछना चाहता हूं कि क्या कोई मसाफिर ऐसा बेवकफ होगा कि उस डिब्बे में सफर कर के दो बजे चंडीगढ़ पहुंचे जब कि पटियाला उतर कर स्रौर चंडीगढ़ में काम कर के दो बजे तक पटियाला वापस भी जा सकता है। तो ऐसी सूरत में ग्रगर वाकई रेलवे ग्रथारिटीज को मुसाफिरों की सहलियत का कुछ भी खयाल है तो ऐसा इंतजाम करना चाहिये कि यह डिब्बा ंजो कि हिसार से चंडीगढ़ के लिये चलता है · वह ग्रम्बाला ८ बजे पहुंचने के बाद १० ं बजे तक चंडीगढ़ पहुच जाय ताकि लोगों को सहिलयत हो जाय ग्रौर लोग इसके जिरये · सफर करने को ज्यादा तरजीह दें ।

मैंने ग्रभी तक उन बातों की तरफ तवज्जह दिलाई है जिन बातों की कमी मेरे उस इलाके में महसूस की जाती है और जिनकी वजह से लोगों को कुछ जरा परेशानी है लेकिन ग्रब मैं रेलवे ग्रथारिटीज की तवज्जह रेलवे मुलाजिमीन की एक बात की तरफ दिलाना चाहता हूं ग्रौर वह ट्रैविलग टिकट एग्जामिनर्स के बारे में है। ये गाडियों के साथ चलते हैं, दिन ग्रौर रात एक गाड़ी से दूसरी गाड़ी तक इधर उधर फिरते रहते हैं, सर्दी हो, गर्मी हो, उसको तो चलना ही पड़ता है। उसे एक गाड़ी से दूसरी गाड़ी मैं जाना पड़ता है, लेकिन न मालूम उसको

र्रानंग स्टाफ में क्यों नहीं शुमार किया जाता। उसको वह भत्ता नही दिया जाता जो कि गार्ड या ड्राइवर को मिलता है। मेरे खयाल में वह ज्यादा रिनग करते हैं बनिस्बत गार्ड या ड्राइवर के। इसके म्रलावा न उसके लिये कोई क्वार्टर का इंतजाम है। वह बेचारा बग़ैर क्वार्टर के दूसरे के मकान में किराया दे कर रहता है। न क्वार्टर का इन्तजाम है, न रनिंग ग्रलाउंस उसको मिलता है ग्रौर फिरता है सबसे ज्यादा। तो ऐसी सूरत में जो ट्रैवलिंग टिकट एग्जामिनर्स काम करते हैं वे कैसे संतुष्ट हो सकते हैं। अगर एक मुलाजिम अपनी जगह पर संतुष्ट नहीं है तो मैं समझता हं, वह अच्छी तरह से काम नहीं कर सकता है। ग्रगर टी० टी० ई० ग्रपने महकमें की तरफ से संतुष्ट हों तो वे ज्यादा भ्रादिमियों को जो बगैर टिकट के सफर करते हैं, पकड़ कर रेलवे की ग्रामदनी में बहत इजाफा कर सकते हैं। इसिलये मैं म्रानरेबिल मिनिस्टर साहब से यह ग्रर्ज करूंगा कि ग्रपने टै़बलिंग टिकट एग्जामि । सं को संतुष्ट करने के लिये उनके वास्ते ।वार्टरों का इंतजाम किया जाय और ग्रगर कायदे के मुताबिक र्रानग स्टाफ में उनको शुमार किया जाय तो उसमें शामिल करके उनको वह ग्रलाउंस दिया जाय, जो दूसरे स्टाफ वालों को दिया जाता है।

एक बात ग्रभी मेरी नोटिम में लायी गयी कि रेलवे कोड में कोई पैरा २ है, ग्रौर वहपैरा २ क्या है, दरग्रसल एक तरह का रौलर है। पैरा २ से रेलवे के हुक्काम को यह ग्रस्तियार दिया गया है कि वे किसी मुलाजिम को, ख्वाह वह परमानेंट हो, ख्वाह टेम्परेरी हो, बगैर किसी किस्म का नोटिस दिये, बगैर किसी किस्म का शो काज दिये, बिना पूछे उसको बरखास्त कर सकते है। ग्रगर वाकई यह सच है कि ऐसा पैरा रेलवे के कायदे में है, तो मैं समझता हूं कि वह ग्राज इस जम्हूरियत के जमाने में शोभा नहीं देता, उस पैरा २ को रेलवे कोड से उठा देना चाहिये ग्रौर उन

मुलाजमीन रेलवे को, जो कि वफादार मलाजमीन है, उनमें से किसी बरखास्त करना है तो कम से कम उसको अपनी सफाई पेश करने का मौका जरूर मिले। यह तो भ्राजकल निहायत जरूरी है श्रीर में समझता हूं, इस तरफ खास तवज्जह रेलवे हक्काम देंगे।

इसके मलावा एक भौर बात की तरफ भी मैं तवज्जह दिलाना चाहता हूं श्रौर वह यह है कि, जैसा कि मैंने पहले जिक किया, टाइम के मुताल्लिक, हिसार से चंडीगढ को जो गाडी चलती है उसमें जो बोगी लगायी जाती है उस बोगी में दो थर्ड क्लास, एक लेडीज के लिए, एक जेंट्स के लिये ग्रौर दो सेकेंड क्लास, एक लेडीज सेकेंड क्लास ग्रौर एक जेंट्स सेकेंड क्लास होता है, तो उस जेन्टस क्लास में सिर्फ छ: सीटें होती हैं, रात को सफर करने के लिये छ: बर्थ उसमें होती हैं जिन पर छ: ब्रादमी बैठ सकते हैं। मै समझता हं चंडीगढ़ हमारी कैपीटल है पंजाब सुबे की ग्रौर हिसार वहां के एक जिले का हेडक्वार्टर है, तो जिले का हेडक्वार्टर होने से वहां ग्रमुमन हर रोज छः नही तो छः से ज्यादा तादाद में ग्रादमी चंडीगढ़ को जाते रहते है, इसलिये मै इस तरफ भी मुसाफिरों की दिक्कत को रफा करने के लिये ग्रापकी तवज्जह दिलाना चाहता हं कि कोई ऐसी बोगी उस गाड़ी के साथ लगायी जाय जिसमें छ: से ज्यादा सीटें हों ताकि मुसाफिर ज्यादा सहलियत के साथ सफर कर सकें।

इन बातों के ग्रलावा मैं रेलवे मिनिस्टर साहब की तवज्जह एक ग्रौर बात की तरफ दिलाना चाहता हं कि श्रब जमाना वह नहीं रहा कि हम ग्रवाम को ज्यादा बेवकुफ बना सकें। जहां हम लोगों को सहलियत पहुंचाने का दम भरते हैं भौर कहते हैं कि रेलवे में हर तरह की 173 R.S.D.-4.

सहलियत दिलाने की कोशिश की जा रही है—्मै भी जानता हूं कि ग्राजकल रेलवे प्लेटफार्मी पर शेड लगा दिये गये है, वहां हैं, बिजली है, तरह तरह सहलियते हैं; लेकिन ग्रब भी ग्राम म्साफिर से, थर्ड क्लास मुसाफिर से वह सलक रवा नहीं रखा जाता जो कि रखा जाना चाहिये । ग्रब भी उनको वे सहालयते नहीं मिलतीं, जो कि मिलनी चाहियें। ग्राम तौर पर देखा जाता है कि जहां टिकट बंटता है वहां उन गरीबों के साथ वही पहले जैसा सलुक होता है। भ्राजकल एक भ्रौर दिक्कत पैदा हो गयी है कि जो ये नये पैसे बने हैं,इन नये पैसों को गिनने में बड़ी दिक्कत होती है। बहत से गरीब देहाती भाई ग्रब भी नहीं जानते हैं कि नये पैसे का क्या हिसाब बनता है। जब वे बिंकग स्राफिस पर टिकट खरीदने के लिये रुपया देते है, तो बीज श्रौकात ऐसा होता है कि उनके हाथ कम पैसे पकड़ा देते हैं स्रौर जब वे शिकायत करते है, तो उनकी सुनवाई नही होती। इसलिए मैं अर्ज करना चाहता हूं कि जहां सरकार ने नये पैसों का रिवाज चलाया है वहां कोई न कोई ऐसा तरीका भी निकालना चाहिये कि जिससे वे गरीब देहाती, जो ग्रनपढ़ हैं, उनको ग्रच्छी तरह से मालुम हो सके कि मुझे कितना पैसा देना है, कितना पैसा लेना है।

श्री गोपीकृष्ण विजयवर्गीय (मध्य प्रदेश) : नये पैसे कारेलवे से क्या ताल्लुक है?

श्री जुगल किशोर : वाज दफा हम देखते हैं, कितना पैसा हमें देना है, कितना हमें लेना है, यह उनको मालुम नही रहता ग्रौर उससे शिकायत पैदा होती है।

श्री शाहनवाज खां: यह तो तालीम की बात है, हिसाब किताब की बात है।

श्री जुगल किशोर : लेकिन हिसाब किताब के बिंकंग करकं ठीक तो रखें। [श्री जुगल किशोर]
इसके बाद मुझे हिसार के इलाके के बार
में कहना है। वह इलाका बहुत बेकवर्ड
रहा है। श्रंग्रेजों के जमाने में वहां लोगों
को तालीम कम दी गई, इसलिये वहां कम
लोग तालीमयाफ्ता थे। श्रंग्रेजों के चल
जाने के बाद वहां तालीमी स्कूल खुल
जाने की वजह में लोग तालीम पाने लगे
हैं। तालीम पाने के बाद उनकी स्वाहिश
होती है कि मुलाजिमत मिले।

श्री शाहनवाज खां : तो फिर पैसे क्यों नहीं गिन सकते हैं ?

श्री जुगल किशोर: ग्रभी तो जो पढ़ने लगे है उनकी संख्या थोड़ी है, लेकिन अनपढ़ ज्यादा है, इसी वास्ते दिक्कत होती है। लेकिन जो पढ़ लिख चुके है वे सरकारी मुलाजिमत में ग्राना चाहते श्रौर इसी वास्ते उसका मौका चाहते हैं कि ग्रपने भाइयो की मदद कर सकें। इसलिये मैं अर्ज करूंगा कि जो उस तरफ के नौजवान मलाजिमत के लिये रेलवे में दरस्वास्त दें, उनकी तरफ खास स्याल रखें भौर उनकी इमदाद की जाय। इन ग्रत्फाज के साथ मैं रेलवे मिनिस्टर को गुकिया ग्रदा करता हूं कि हम उनके बहुत मश्कुर हैं।

श्री मुहम्मद ग्रली (मध्य प्रदेश) : उप-सभाध्यक्ष महोदय, सदन में १९६०-६१ का रेलवे बजट विचाराधीन है। ४६४ : ५० करोड़ स्राय, ३८८ : ८० करोड़ व्यय ग्रौर १८ : ४३ करोड़ शुद्ध बचत का श्रनुमान किया गया है। ये स्रांकड़े चालू वर्ष के ग्रांकड़ों से ग्रधिक हैं श्रौर हमारे लिये उत्साहवर्द्धक हैं।

वेतन स्रायोग की सिफारिशों पर सरकारी निर्णय लागू करने से जो १३ करोड़ ६० वार्षिक व्यय बढ़ने का स्रनुमान है उसे कोयला स्रौर दूसरे माल पर भाड़े में पांच प्रति शत वृद्धि कर के पूरा किया जाना है। भाड़ा बढ़ने का सीधा प्रभाव जनता पर पड़ने का है। एेसी बात नहीं है कि जनता नया बोझ बर्दाश्त करने को तैयार नही है। दरग्रसल बात यह है कि जनता में ऐसी शक्ति ही नहीं कि वह ग्रधिक बोझ सहन कर मके। होता यह है कि जब हम किराया या भाडा तय करते हैं तो **दूसरे** देशों की तरफ ग्रधिक दे खते हैं ग्रौर ग्रपने देश की गरीब जनता की म्रार्थिक स्थिति की म्रोर कम । मानते हैं कि रेलवे को वेतन स्रायोग की सिफारिशों को पूरा करने के लिये रकम की जरूरत है, पर क्या यह रकम रेलवे भ्रपने में म्रिधिक क्षमता बढ़ा कर, सस्ते भाडे पर **माल** ढोने का प्रबन्ध कर के और अधिक मुमाफिरों को लाने ले जाने की क्षमता बढ़ा कर नहीं पुरा कर सकता था । देश में नये नये विकास के कार्य हो रहे हैं, जनसंख्या बढ़ रही है और इसके साथ साथ बेकारी बढ रही है 🖡 रोटी के लिये ग्रौर दूसरे कामों के लिये लोगों को एक जगह से दूसरी जगह जाने के लिये बाध्य होना पड़ता है। तो ऐसा नही है कि रेलवे को ढोने के लिये माल भीर सवारी न मिले 🖪 रेलवे को स्रपनी कार्य क्षमताः बढ़ा कर **ही**; ग्रामदनी बढानी चाहिये ।

यह प्रसन्नता की बात है कि रेलवे ५०० मील से ग्रधिक दूरी की यात्रा करने वाले तीसरे दर्जे के यात्रियों के लिये बिना किसी त्रतिरिक्त कर के रात में सोने के लिये स्थावः का प्रबन्ध कर रही है। इससे लोगों की **ग्रवश्य राहत मिलेगी, परन्तु हमें रेली कें** भीड़ की ग्रोर भी ग्रधिक ध्यान देने की ग्रावश्य-कता है। एक बात कही गई है कि रेलों क्षें भीड़ कम होने लगी है। मैं समझता हं कि: प्राय: गाडियों में यात्रियों को बैठने के लिये जगह मुश्किल से ही मिलती है। यह बात ठीक है कि नई नई गाडियां चलाई जा रही। हैं लेकिन उसी ग्रन्पात से यात्रियों की संख्याः में भी वृद्धि हो रही है। जहां कहीं कुछ भीड़-कम हुई है, वहां बसों को श्रेय ग्रधिक है 🕟 श्राजकल बस की यात्रा सुविधाजनक श्रधिक हो-रही है ग्रौर लोग कम दूरी वाली यात्रा बसों से करना ग्रधिक पसन्द करते हैं। जहां सडकें;

हैं वहां बसों की सुविधा का लोग उपयोग कर लेते हैं, परन्तु जहां यह सुविधा नहीं है वहां भीड़ दिन प्रति दिन बढ़ रही है। रेलवे को ऐसे भागों में नई गाड़ियां चलाने में प्राथमिकता देनी चाहिये। नई गाड़ियां चलाने में रेलवे पहले उन स्थानों को देखें जहां बसेज का प्रबन्ध नहीं है।

रेलवे केन्द्रीय राजस्व से कर्ज तो ले रही हैं लेकिन वह विश्व बैंक से भी कर्ज ले रही है। उसने सन् १६५० में ८ करोड़ ५० लाख डालर कर्ज लिया है और ५ करोड़ डालर ग्रौर कर्ज लेने की चर्चा है। ३ करोड़ डालर ग्रमरीकी विकास ऋण निधि से मिलने की ग्राशा है यानी दो वर्षों में १६ करोड़ ५० लाख डालर— ६२ करोड़ ५० लाख रुपये—विदेशी कर्ज बढ़ने की ग्राशा है। इस तरह से कर्ज बढ़ाना देश के लिये कहां तक हितकर होगा?

यह एक बड़े संतोध की बात है कि ग्रब हम इस स्थिति में पहुंच रहे है कि कुछ दिनों बाद रेल के इंजन और माल और सवारी के डिब्बे बाहर भेज सकेंगे । राउरकेला, ग्रौर भिलाई के कारखाने जब पूरी तरह से काम करने लग जायेंगे, तब हमारी क्षमता श्रौर भी बढ़ जायेगी। चित्तरंजन में ६५० से म्रधिक इंजन बन चुके हैं भ्रौर ४८ घंटे में एक इंजन बन कर निकल जाता है। पहले हमें काफी पूर्जे बाहर से मंगाने पड़ते थे, अब कूल इंजन के ४,३३० पुर्जी में १४ पूर्जे ऐसे हैं जिन्हें हम बाहर से मंगाते है। हम यह ग्राशा करते हैं कि शीघ्र ही हम ऐसी स्थिति में पहंच जायेंगे जबिक हम देखेंगे कि हमारे यहां के इंजनों में शत प्रतिशत भारतीय पूर्जे होंगे। रेलवे बोर्ड ने इस तरह का एक निर्देश निकाला है कि केवल वही पूर्जे आयात किये जा सकेंगे जिन्हें यहां बनाना ग्रसम्भव है।

बिना टिकट यात्रा करने वालों से रेलवे की ग्राय को नुकसान तो होता ही है, पर साथ ही गाड़ियों में भी भीड़ बढ़ती है। सब से बड़ा नृकसान नैतिक पतन बढ़ने का है, जिसे हमें अत्रस्य रोकना चाहिये। जो ग्रादमी एक बार

रेलवे को धोखा देने में सफल हो जाता है वह बारबार इस चीज का प्रयत्न करता है। वह घोला तो देता ही है पर इसके साथ साथ अपने दोस्तो में इसकी चर्चा करता है और उनमें भी इस तरह की बात फैलाता है। कुछ ऐसे भी लोग है जो गरीबी के कारण टिकट नहीं ले पाते है और कुछ ऐसे भी लोग हैं जो किसी खास कारण से टिकट नही खरीद सकते है । मैं समझता हूं कि बिना टिकट यात्रा करने वालों में ऐसे लोगों की संस्था ग्रधिक होती है जो या तो रेलवे कर्मचारियों से मिले होते है या उनकी ग्रांखों में धल झोंककर बिना टिकट यात्रा करना चाहते है । ऐसे लोगों को जब तक कड़ी सजा नहीं दी जायेगी तब तक इस समस्या का हल नहीं होगा। जो टिकट चैकर ऐसे ग्रादिमयों से मिले होते हैं उन्हें भी कडी सजा दी जानी चाहिये। लेकिन इसके साथ ही साथ जो टिकट चैकर ईमानदारी के साथ ग्रपना कार्य करते है उन्हें प्रोत्साहन दिया जाना चाहिये । इस काम के लिय रेलवे प्रोटेक्शन फोर्स के ग्रादिमयों को साधारण कपड़े में रखा जाये ग्रौर जब कभी म्रावश्यकता हो, वे ईमानदार टिकट चैकरों की मदद करते रहे ।

मैं ने देखा है कि जब सरप्राइज चैंकिंग होती है तो इसकी इत्तिला लाइन में काफी पहले पहुंच जाती है। जिस दिन सरप्राइज चैंकिंग होती है उस दिन लोग सतर्क हो जाते हैं। इसका नतीजा यह होता है कि जो गरीब ग्रादमी है वे पकड़े जाते हैं ग्रौर जो हमेशा रेलवे को धोखा देते हैं वे पकड़ में नहीं ग्राते हैं। तो मेरा निवेदन यह है कि जब भी रेलवे ग्रिधकारियों द्वारा सरप्राइज चैंकिंग हो उसे ज्यादा से ज्यादा गुप्त रखा जाये। प्लेटफामं में जाते समय ग्रौर प्लेटफामं से बाहर निकलते समय चैंकिंग का ग्रच्छा प्रबन्ध होना चाहिये।

जहा तक रेलवे लाइन का सम्बन्ध है, मैं यही कहूगा कि मध्य प्रदेश की ग्रोर उचित ध्यान नहीं दिया जा रहा है। यह प्रदेश खनिज पदार्थों से भरा पड़ा है। सीधी जिला मध्य

[श्री मुहम्मद ग्रली]

प्रदेश में है और यह जिला खनिज पदार्थों का भंडार कहलाता है। देश के विकास के लिये इन पदार्थों का उपयोग में स्नाना स्नत्यन्त स्नावश्यक है स्नौर जब तक वहां पर रेलवे लाइन नहीं होंगी तक तब उनका प्रयोग किया जाना ससम्भव है।

कोरबा क्षेत्र में नई नई कोयले की खदानें खुल रही हैं। शहडोल जिले में कई विकास के कार्य हो रहे हैं। इस क्षेत्र में रेलवे पर ग्रधिक दबाव पड़ेगा ही। इसलिये ग्रन्पपुर ग्रौर कटनी के बीच दोहरी लाइन बिछाने का प्राविधान किया गया है। परन्तु बिरिसहपुर ग्रौर उमरिया, चिदयां ग्रौर झालावार के बीच ग्रभी कोई काम शुरू नहीं हुग्रा है। यहां भी दोहरी लाइन विछाने का कार्य शिद्र प्रारम्भ किया जाना चाहिये।

जैसा कि मैं ने निवेदन किया है कि जहां कहीं सड़कों की सुविधा न हो, बसेज का प्रबन्ध न हो, वहां पर नई गाड़ियां चलाने में रेलवे को प्राथमिकता देनी चाहिये। कटनी से बिलाससुर के बीच कोई सड़क नहीं है और न यहां कोई बस चलती है। मैं रेल मंत्री जी से यह निवेदन करूंगा कि वे इस लाइन में एक एक्सप्रेस गाड़ी चलायें तब ही यहां की समस्या हल हो सकती है। एक समय से कटनी और बिलासपुर के बीच चलने वाली गाड़ियों में काफी भीड़ रहती है। सन् १६३२ में जितनी गाड़ियां चलती थीं, उतनी ही आज भी है।

श्री शाहनवःज खां: मालगाड़ियां तो काफी बढ़ा दी गई हैं।

श्री मुहम्मद श्रली : मालगाड़ियां तो बढ़ा दी हैं अगर उन में सफर करने की इजाजत दे दी जाये, तो भीड़ कम हो सकती है।

श्री शाहनवाज खां: फिर माल कैसे जायेगा ?

श्री मुहम्मद श्रली : यह तो श्रापको इंतजाम करना चाहिये कि माल श्रौर मुसाफिर किस तरह से जायें । श्रन्पपूर एक जंक्शन

स्टेशन है, मगर यहां पर छाया का कोई प्रबन्ध न होने के कारण लोगों को विशेष कष्ट उठाना पड़ता है। मैं माननीय मंत्री जी से निवेदन करूंगा कि वे वहा पर छाया का प्रबन्ध जल्दी से जल्दी कर दें, ताकि लोगों को वर्षा में जो कष्ट उठाना पड़ता है, वह न उठाना पड़े। शहडोल व बुढ़ार में वेटिंग रूम है लेकिन वहां पर पानी का कोई प्रबन्ध नहीं रहता है जिससे मुसाफिरों को काफी कष्ट उठाना पड़ता है।

दूसरी बात जो मुझे कहनी है, वह यह है कि जबलपूर में प्रदेश का हाईकोर्ट है, परन्तु बिलासपूर कटनी पैसेन्जर से ग्राने वालों के लिये कटनी में जबलपुर जाने के लिये कोई कनेक्शन नहीं है । यह गाड़ी सुबह कटनी पहुंचती है भीर शाम को बिलासपूर के लिये लौटती है। मैं निवेदन करूंगा कि इस गाड़ी को एक्सप्रेस कर के बीना तक बढ़ा दिया जाये। यह गाड़ी ७ बजकर ५२ मिनट पर कटनी पहुंचती है। बीना जबलपूर पैसेन्जर १ बजकर ४० मिनट पर कटनी पहुंचती है ग्रौर कटनी में ५ घंटे ३५ मिनट खड़ी रहने के बाद जबलपुर के लिये ७ १५ पर छुटती है। यदि यह गाड़ी बिलासपूर से भ्राने वाली गाड़ी की सवारियों को ले कर छुटे, तो लोगों को बड़ी सुविधा मिल सकती है।

मै पुनः बुढ़ार में श्रोवर ब्रिज की मांग करूंगा, क्योंकि वहां श्रोवर ब्रिज की श्रत्यन्त श्रावश्यकता है। इसके साथ मै यह भी मांग करूंगा कि बिलासपुर श्रौर कटनी के बीच में जो फ्लेंग स्टेशन है वहां पैसेन्जर गाड़ियां खड़ी की जायें श्रौर टिकट भी मिलने लगें, ताकि मुसाफिरों को चढ़ने उतरने की सुविधा हो जाये।

ग्रन्त में मैं यह निवेदन करूंगा कि माननीय उपमंत्री जी ने भोपाल स्टेशन के सम्बन्ध में जो हाल ही में ग्राश्वासन दिये है, उन्हें शीघ्र पूरा किया जाये।

श्री निरंजन सिंह (मध्य प्रदेश) : उप-सभाष्यक्ष महोदय, पहले मैं ग्रापसे यह निवेदन करना चाहता हूं कि मध्य प्रदेश के सम्बन्ध में मुझे ज्यादा कहना नहीं है, पर इतना जरूर कहना है कि जो यहां पर प्रोग्राम बनाया गया है, उस में उसको इगनोर किया गया है।

चुकि थोड़ा समय है, इसलिये मुझे दो चार बातें ही कहना स्रावश्यक मालूम पड़ता है। माननीय मंत्री जी को दिखाने के लिये मैं यह एक पीली इकन्नी लाया हूं। गवर्नमेंट की तरफ से यह सर्क्युलर है कि पोस्ट ग्राफिसेज में ग्रौर रेलवे में पीली इकन्नी ली जायें, लेकिन स्टेशन मास्टर या जो टिकट देने वाला है वह यदि पीली इकन्नियां ले लेता है तो परिणाम यह होता है कि सेंट्रल ग्राफिस में जब वे जाती हैं तो उनको काट करके लौटा दिया जाता है। इस प्रकार एक एक बुकिंग क्लर्क को महीने में करीब करीब ७, ५ ग्रौर कभी कभी दस दस रुपये का भुगतान करना पड़ता है। हम नहीं जानते कि यह किस की लापरवाही है। लेने वाला यदि बेईमानी से भेजता है तो बात दूसरी है। लेकिन जब ऐसी इकन्नी भ्रापके पास भ्रा गई तो उसमें उस छोटे से क्लर्क काक्याकसूर है। इसके ग्रलावावह इकन्नी काट दी जाती है श्रीर उससे वसूल भी को जाती है। हो सकता है कि वह कौंटरफीट क्वाइन हो, लेकिन कौंटरफीट क्वाइन के लिये स्रापको ऐसा प्रबन्ध करना चाहिये कि बुकिंग क्लर्क उसको न ले । उस रोज सभा भवन में एक प्रश्न के उत्तर में माननीय मंत्री जी ने बताया था कि हमने कोई ऐसा आर्डर नहीं दिया है कि पीली इकन्नी न ली जाये। इस तरह एक तरफ सरकार का ग्रार्डर यह है कि पीली इकन्नी को लेना चाहिये श्रौर दूसरी तरफ जब कोई क्लर्क पीली इकन्नी ले लेता है तो उसको काट करके लौटा दिया जाता है ग्रौर उसकी तनस्वाह में से काट लिया जाता है। यह उसके साथ ज्यादती है। तो मेरा कहना यह है कि सरकार जो इंस्ट्रक्शन दे वे ऐसे दे जिनका उल्लंघन न हो ग्रौर जिनसे दूसरों को नुकसान न उठाना पड़े।

एक्सीडेंट्स के बारे में जो रिपोर्ट दी गई है उसको यदि श्राप पढ़ेंगे तो ग्राप यह पायेगे कि रोलिंग स्टाक ग्रौर इंजन की खराबी के कारण ऐक्सीडेंट्स का नम्बर सब से ज्यादा है । ४,७६४ ऐक्सीडेंट्स इंजन भ्रौर रोलिंग स्टाक की खराबी के कारण हुये। रेलवे स्रथारिटीज का सक्यलर यह है कि यदि कोई इंजन जा रहा हो ग्रौर बीच में उसमें कोई खराबी हो जाये तो उसकी जिम्मेदारी उस ड्राइवर पर पड़ती है, जो उस इंजन को चलाता हो । इसका परिणाम यह होता है कि इंजन चाह खराब हो चाहे ग्रन्छा हो, ड्राइवर उसी को चलाये जाता है, ग्रौर वह उसको सिक कह कर उसकी रिपोर्ट नहीं देता है चाहे ट्रेन लेट हो, चाहे ऐक्सीडेंट हो, चाहे कोई चीज हो । तो जहां तक इंजन को सिक कह कर रिपोर्ट देने की बात है, जब तक ग्राप रूल्स में चेंज नही करते तब तक यह चीज चलती रहेगी। एक तो पहली बात यह है कि जहां पर इंजन लगते हैं, वहीं पर इंजन को देखना चाहिये । कभी कभी तो वहां इंजन देखा ही नही जाता है। यदि वहां पर देख भी लिया जाता है ग्रौर फिर भी रास्ते में इजंन बिगड जाय, तब भी इसमें ड्राइवर का कसूर नहीं है। अगर उसकी कभी नेगलिजेंस हो तब ग्राप उसके ऊपर कह सकते हैं कि यह इंजन तुम्हारी वजह से सिक हुन्ना है। Therefore you will have to suffer. जब किसी जंक्शन से कोई इंजन लगता है स्रौर जंक्शन से इंजन लगने के बाद तुरंत खराब हो जाता है तो उसमें ड्राइवर का कसूर नही है। ड्राइवर को तुरन्त उस इंजन को हैंड ग्रोवर कर देना चाहिये ताकि गाड़ी लेट न हो ग्रौर इस तरह के एक्सीडेंट्स न हों । तो भ्राज जो ऐक्सीडेंट्स हो रहे हैं और गाड़ियां लेट हो रही हैं उसका सब से बड़ा कारण इंजनों की खराबी है स्रौर इंजनों की खराबी का यह कारण है कि उसकी जिम्मेदारी कौन ले । जब इंजन लोको शेड में जाता है तो वहां के जो सुधारने वाले हैं वे श्रपने ऊपर जिम्मेदारी लेना नहीं चाहते । श्रौर जब इंजन ड्राइवर के पास जाता है तो

[श्री निरंजन सिंह]

वह भी जिम्मेदारी लेना नहीं चाहता । इस तरह खराब से खराब इंजन चलाये जाते हैं और उसका परिणाम यह होता है कि गाड़ियां लेट होती रहती हैं श्रौर ऐक्सोडेंट्स होते रहते हैं। तो यह जो आपके फिगर्स हैं, वे बिल्कुल ठीक हैं, ग्रौर इसका ग्रंदाजा उन शिकायतों से भी लगता है जो समय समय पर की जाती है। एक बार मैं स्वयं ग्रा रहा था तो गाडी भाठ घंटा लेट हो गई भौर उसके लिये ड्राइवर से भी कहा गया। वास्तव में ऐसी रेलवे लाइनें, जो साइड ट्रैक में पड़ जाती हैं, जो बांच लाइनें हैं, वे उसी तरह से हैं जैसे एक थानेदार बिलकुल इंटीरियर में पहुंच जाय और वह चाहे किसी को पकड़ ले, चाहे किसी को दंड दे दे, चाहे कुछ कर डाले, लेकिन उसके विरुद्ध कोई सुनने वाला नहीं होता है। तो ऐसी ब्रांच लाइनों में ड्राइवर, गार्ड ग्रीर स्टेशन मास्टर मलावा भौर किसी का भ्रधिकार नहीं होता है ग्रीर कोई कुछ सुनने वाला भी नहीं होता है। हर कोई यही कहता है कि ठीक है, जो कुछ चल रहा है, चलने दो। यह कहने का मेरा मतलब यह है कि ब्रांच लाइनों का भी ग्रापको श्रोडा बहुत सुपरविजन करना चाहिये।

दूसरे में ग्रापके सामने वेट्स ऐंड मेजर्स की बात कहना चाहता हूं। हुम्रा यह कि हमारा जो सेक्शन है, उसमें हर एक स्टेशन पर ग्रातो गई मशीनें, लेकिन वह मशीन किस तरह से चलती हैं, कौन चलाता है, कैसे चलनी चाहियें, यह ग्रभी तक किसी को पता नहीं है । इसके अतिरिक्त जो वहां से पुरानी मशीनें लाई गई , उनको डिस्पोज भ्राफ करने के लिये क्या किया गया, उसका भी कुछ पता नहीं है कि उनको स्कैप्ड गृड्स में भेजा गया या क्या किया गया । लेकिन जो नयी मशीनें वहां भेजी गई हैं, उनकी जानकारी देदी गई है। इसके साथ साथ जब कि ग्रापकी स्कीम पूरी तरह से बन भी नही पाई थी, एक दम से मशीनें चेंज कर दी गईं। दूसरे सेक्शंस में यह चीज

उतनी नहीं हुई है, जितनी कि हमारे सेक्शन में हुई है, और इस से काफी आदिमियों को परेशानी हो रही है। इस से न तुलवाने वालों को ही फायदा होता है और न स्टेशन मास्टर्स को ही ठीक फिगर्स का पता लगता है। पहले बड़े जंक्शन स्टेशंस पर यदि आप ऐसी मशीनें लगाते तो ठीक होता, लेकिन छोटे स्टेशंस पर पहले ऐसा कर देना अच्छा नहीं मालूम पड़ता।

कैंपेसिटी अप रिनंग ट्रेन्स के बारे में ग्रभी माननीय मंत्री जी ने बीच में कहा था कि हमारी रेलवे लाइनों की कैंगेसिटी इतनी है कि हम ट्रेनें चलाये जाते हैं, कोई लिमिटेशन नहीं है। मुझे मालूम है कि एक बार यह कहा गया था कि हमारी रेलवे लाइन की कैंपेसिटी नहीं है, इसलिए हम ट्रेन नहीं चलाते । कल या परसों मेरे सवाल के उत्तर में यह कहा गया था कि चुकि हमारे पास इलेक्ट्रिक इंजिन नहीं हैं इसलिये उस ट्रेन को स्रभी चलाने में देरी कर रहे हैं। लेकिन मैं माननीय मंत्री जी से यह साफ कहना चाहता हूं कि यहां श्रकेले इंजिन का ही सवाल नहीं है। इस सिलसिले में मैं ग्रापको इलाहाबाद---इटारसी सेक्शन का उदाहरण देना चाहता हं । वहां ३० से ज्यादा ट्रेनों की रिनंग कैंपेसिटी नहीं है ग्रौर ग्रगर २,३ ट्रेनों का ग्रौर माजिन किसी तरह से निकाल लें, तो ज्यादा से ज्यादा ३५ ट्रेनों की र्रानग कैंपेसिटी उस सेक्शन में है, इस से ज्यादा ट्रेनें वहा नहीं चला सकते हैं। इस सेक्शन में २६ ट्रेनें चल रही हैं। जो स्रापका रिकार्ड है उस से मालम पड़ता है कि सिंगिल लाइन में ३५ से ज्यादा ट्रेनें नहीं चला सकते हैं। ग्रब जब ग्रालरेडी २६ या २८ ट्रेंस तक नम्बर पहुंच गया है तो कैसे श्रौर ट्रेनें चलायेंगे । यों हमारे यहां ३० ट्रेन से भी कम कैपेसिटी है। इसलिये जब तक लाइन को डवल नहीं करते, पुल नहीं बनाते, बड़ी जगह को छोटी जगह से मिलाने के लिये १० या १२ मील के डिस्टैंस पर कांसिंग स्टेशन नहीं ब**नाते**

त्तव तक ग्राप लाइन की इस कैपेसिटी को बढ़ा नहीं सकते हैं। (Time bell rings) अपभी तो थोड़ाही टाइम हुआ है।

VICE-CHAIRMAN THE (PANDIT S. S. N. TANKHA): Your party was left with only six minutes. taken ten minutes actually.

श्री निरंजन सिंह : तो फिर मुझे जो कुछ कहना है, वह एप्रोप्रिएशन बिल के वक्त कहंगाः

मौलाना ग्रब्दुल शकुर (राजस्थान) : अनाब वाइस-चेयरमैन साहब, हमारे देश की खुशहाली ग्रौर उसकी तरक्की को ऋगैर अवाम के आराम और सहलियत को सामने रख कर हमारे ग्रानरेबिल रेलवे मिनिस्टर साहब ने जो बजट पेश किया है उसके लिये मैं उनको मुबारकबाद देता हूं।

देश के भ्राजाद होने के बाद जहां हमने देश के हर भाग मे काफी तरक्की की है आरी करते जा रहे हैं, वहां रेलवे के शोबे या भाग में भी की है स्रौर करते जा रहे हैं। श्राजादी के बाद रेलवे के शोबे में जो तरक्की हुई है स्रौर यहां की जनता को जो स्राराम भ्रीर सहलियतें मिली हैं उस से कोई भी इंकार नहीं कर सकता, लेकिन उसके साथ साथ में ज्यादा तफसील में नहीं जाते हुए अपने आनरेबिल मिनिस्टर साहब सिर्फ़ ज्यादातर रेलवे मजदूरों की तरफ मबुजल कराना चाहता हूं। हम बड़े बड़े स्टेशन बना लें या बड़ी बड़ी गाड़ियां चला लें ग्रौर जनता को ज्यादा से ज्यादा सहलियतें दे दें--इसे देना चाहिये, यह कर्तव्य है--लेकिन इसके साथ साथ रेलवे महकमे की जो जान है श्रौर बुनियाद हैं, रेलवे मजदूर ग्रौर खास करके तीसरे ग्रौर दूसरे क्लास के मजदूर, जो कि वर्कशाप्स में मशीनों के पास खड़े हो कर के धूप ग्रौर गर्मी में काम करते हैं और अपनी मेहनत से, अपनी हुब्बूलवतनी से इस देश को आगे

बढ़ाना चाहते हैं श्रीर खुशहाल देखना चाहते हैं, उन्हें हमें ग्रपने सामने रखना पड़ेगा । जब तक कि हम उन मजदूरों को कम से कम इस काबिल नहीं बना देते हैं कि ग्रगर वह दूसरे देशों के मजदूरों की मानिन्द बडे ग्राला पैमाने की जिन्दगी नही गुजार सकें, तो भी कम से कम इस देश की स्थिति को देखते हुए, इस देश की हालत को सा**मने**ं रखते हुए इस काबिल बन गरीबाना तौर से अपनी जिंदगी गुजार सकें, उनको मोटा खाने को मिल सके, मोटा कपड़ा पहिनने को मिल सके, रहने के लिये मकान मिल सके, वे ऋपने बच्चों की एजुकेशन का इंतजाम कर सकें, वे अपनी फेमिली की दवादारू का इंतजाम कर सकें श्रौर जब तक हम उनको इस तरफ से मृतमईन नहीं कर देते हैं, उस वक्त तक हमारे देश की श्रौर हमारे रेलवे ब्नियाद मजवूत नही हो सकती है।

श्री शाहनवाज खां : मैं बताना चाहता हं कि रेलवे कर्मचारियों की दवा का बन्दोबस्त ग्रौर उनके बच्चों की प्राइमरी एजुकेशन का बन्दोबस्त हम करते हैं श्रीर उनको इसके लिये कोई दिक्कत नहीं है।

मौलाना प्रब्दुल शक्र : मै सिलसिले में अर्ज करूंगा कि बेशक स्नापने बहुत सा इस सिलिसिले में इंतजाम किया है लेकिन श्रापको उन रेलवे शफाखानों जांच पडताल करनी चाहिये कि रेलवे शफाखानों में जो ग्रधिकारी हैं, डाक्टर हैं या इसी किस्म के जिम्मेदार लोग हैं, उनका रेलवे मजदूरों के साथ क्या बर्ताव है ग्रौर रेलवे मजदूरों के लिये करोड़ों रुपयों की कीमती से कीमती दवायें जो भ्राप मुहैया करते है, वे दवायें उनको **ग्रासानी के साथ** मिल सकती हैं या नहीं । मैं ग्रपने ग्रानरेबिल मिल सकती हैं। मिनिस्टर की तवज्जह इस तरफ दिलाऊंगा [मौला: ग्रब्धुल शक्र]
कि वह इसकी जांच पड़ताल करें ग्रौर
इसकी रोक थाम के लिये कदम उठायें।

मैं इससे ग्रागे बढ़ कर कहंगा कि हमें ज्यादातर तवज्जह रेलवे मजदूरो खुशहाली की तरफ इस बास्ते देनी चाहिये कि वही रेलवे की जान हैं, वही रेलवे की बुनियाद है। हम भ्रगर उनको मुतमईन कर देते हैं, तो वे भ्रासानी के साथ काम करेंगे । मैं उनके ग्रन्दर बडा भारी हुब्बुलवतनी का जजबा महसूस करता हूं ग्रौर बाज वक्त तो ऐसा होता है कि ये रेलवे मजदूर ग्रपनी जान को खतरे में डाल कर के भी काम करते हैं। तो मैं श्रापकी तवज्जह इस तरफ दिलाऊंगा कि ग्राप ज्यादा से ज्यादा बिल्डिगों को बनाने के बजाय, बडी-बड़ी चलाने के बजाय, बिजली के पंखों को लगाने के बजाय उन मजदूरों की खुशहाली की तरफ, उनकी माली हालत को मजबूत करने की तरफ श्रपनी तवज्जह दें। मैं इसलिये यह अर्ज कर रहा हूं कि में अजमेर में, एक ऐसे शहर में रहता हूं, जिसको कि हकीकत में रेलवे मजदूरों का शहर कहना चाहिये, जहां पर कि ज्यादातर म्राबादी रेलवे मजदूरों की है। मैं स्रापकी तवज्जह जिस एक खास मसले की तरफ दिलाना चाहता हूं वह मसला यह है कि वहां पर छ: हजार मजदूरों की सर्विस को ब्रेक कर दिया गया है, उनसे बहुत सारी सह्रलियतें छीन ली गई हैं ग्रौर यह महज इंसिलिये कि वहां के जो अधिकारी है, उन्होंने अपनी गलती को छिपाने के लिये हड़ताल श्रौर स्ट्राइक का नाम दे करके उनके साथ यह सलूक किया है। हकीकत केवल इतनी है कि पिछले महीने की १४ तारीख को एक मजर्र जो कि मशीन के नीचे दब करके कैरिज में मर गया था उसके लिये मजदूरों ने मुतालबा किया कि उसकी लाग की हमारे हवाले किया जाये। लेकिन मजदूरों को

इत्मीनान दिलाया जाता रहा कि लाश ग्रा रही है, लाश ग्रा रही है? मजदूर बैठे रहे उसकी इंतजार में ग्रीर ग्राखिर उनको लाश नहीं दी गयी ग्रीर जब देर हो गई तो वर्कशाप के मैंनेजर ने उनसे कहा कि ग्राप ग्रपने गेट पास बना कर जाइये ग्रीर वे गेट पास बनाकर चले गये। इसके बावजूद भी उनकी सर्विस बेक कर दी गई है।

इसी तरह से पिछली १४ दिसम्बर की बात है कि कैरेज की जो व्हिसिल थी वह नही बजी, साढ़े छ: बजे उसमें कुछ खराबी हो गयी थी ग्रौर मजदूर इस गलतफहमी में रहे कि शायद कोई वाकया हो गया है जिसकी वजह से स्राज वर्कशाप बंद है श्रीर घंटी नहीं बजी। कुछ मजदूर श्राये श्रौर कूछ नहीं श्रा सके। श्राठ बजे वह व्हिसिल बजाई गई जो कि खतरे की व्हिसिल थी । उसमें भी मजदूरों गलतफहमी हुई। उसके बाद कुछ मजदूर श्राये, कुछ नहीं ग्रा सके। यह गलती श्रफसरों की है कि उन्हें उस व्हिसिल को, उस सीटी को पहले से देख लेना था कि ठीक है या नहीं स्रौर स्रगर वाकई ठीक नहीं थी, तो एक रोज पहले उनको लिख कर यह चीज लगा देनी चाहिये थी कि सीटी खराब हो गई है, बज नहीं सकेगी श्रौर मजदूरों को वक्त पर काम में श्रा जाना चाहिये, जैसा कि पहले **ग्रंग्रेजों** के जमाने में हुग्रा है। मेरा खुद उन रेलवे मजदूरों से ताल्लुक था। मैंने देखा है कि कभी कैरेज की सीटी खराब हो गई या लोको की खराब हो गई तो एक दिन पहले लगा दिया जाता था ताकि मजदूरों को जान-कारी हो जाय श्रौर उनमें कोई गलतफहमी न रहे। लेकिन ऐसान करके, जब मजदूर काम पर नहीं भ्रा सके, तो उसको हड़ताल डिक्लेयर करके उनकी सर्विस को ब्रेक किया गया ग्रौर उनको तमाम सहुलियतें दे रखी थीं, वे सब छीन गईं जब कि उनमें से तीस तीस साल, पच्चीस पच्चीस साल, बीस बीस साल काम किये

हुए मज़दूर थे जो उस वर्कशाप में काम किये थे। तो उनके साथ इस किस्म का सलूक किया गया। मैं ग्रानरेबल मिनिस्टर से यह गुजारिश करूंगा ग्रीर इस सिलसिले में मैं ग्रानरेबल मिनिस्टर को खुद भी लिख चुका हूं ग्रीर तवज्जह दिला चुका हूं कि छः हजार मजदूरों की रोजी का सवाल है, उनकी फेमिली का सवाल है, जिनमें बेहतरीन कारीगर हैं, मिस्त्री है, बेहतरीन चार्जमेन है, उनके साथ इस तरह से सलूक किया गया है। मैं फिर तवज्जह दिलाऊंगा कि ग्राप खुद इस मसलें की तरफ तवज्जह दें।

श्री जगजीवन राम : ग्रापने कहा उनकी रोजी का सवाल है । क्या उनमें से कोई हटाया गया है ?

मौलाना श्रब्दुल शकूर : नहीं, हटाया नहीं गया है। उनकी सर्विस ब्रेक कर दी गई है ग्रौर उनकी पासेज वगैरह की सहूलियतें जो थीं, छीन ली गई हैं।

श्री शाहनवाज खां : इल्लिगल स्ट्राइक का यही नतीजा होता है ।

मौलाना ग्रब्दुल शक्र : वह ग्राफिसर की गलती थी कि अगर सीटी खराब हो गई थी तो एक दिन पहले लिख कर लगाना चाहिये था जैसे कि पहले होता श्राया है। तो मैं यह श्रर्ज करूंगा कि सब यह चीजें जो पैदा होती हैं वे इसका नतीजा नहीं हैं कि मजदूरों के दिल में इस मुल्क से मोहब्बत नहीं है या मजदूर इस देश को खुशहाल देखना नहीं चाहते, इसके लिये प्रोडक्शन बढाना नहीं चाहते । नहीं, यह बात नहीं है। मजदूरों के दिल में इस देश को खुशहाल बनाने के लिये हुब्बुलवतनी है। लेकिन हमारे जो ऊंचे दर्जे के अधिकारी हैं उनके रवैय्ये से, उनके तरीकेकार से, वे जिस ढंग से मजदूरों के साथ पेश ग्राते हैं, उससे मजदूरों में इश्तन्त्राल पैदा होता है श्रौर उसी इश्तग्राल का नतीजा यह होता है। फिर हमारे बहत सारे ऐसे दोस्त, जिनको मजदूरों के साथ हमदर्दी भी है लेकिन मजदूर काज के साथ ही साथ उनको अपनी पालि-टिकल स्ट्रेन्थ भी बनानी है, वे मजदूरों को उभाइते हैं और मजदूरों को गलत रास्ते पर डालने की कोशिश करते हैं। अगर हमारे रेलवे के जो बड़े ऊंचे किस्म के अधिकारी हैं वे अपने रवैय्ये को थोड़ा बदलं, अपने अखलाक को थोड़ा बदले, मजदूरों के दिल को अपने हाथ में लें तो ये सब चीजे आज देश से खत्म हो सकती हैं और मजदूर एक चट्टान की मानिद देश की खिदमात कर सकते हैं।

लिहाजा मै म्रापकी तवज्जह इस तरफ दिलाना चाहता हूं कि हमें ज्यादा से ज्यादा कोशिश रेलवे के मजदूरों को खुशहाल बनाने की करनी चाहिये।

Dr. NIHAR RANJAN RAY (West Bengal): Mr. Vice-Chairman, many bouquets have already showered on the hon. Railway Minister and I am here to extend one more bouquet to him as well as to the persons who have helped him throughout the difficult year. He has presented us with a very comforting picture of all round improvement of our railway system. He has given us a statement of facts in which we find that the physical targets of the Second Five Year Plan have been fulfilled, passenger amenities have been improved, staff relief measures have also been taken to a considerable extent and extracurricular activities, especially educational activities, have been improved upon. Not only that, as an educationist I personally feel very happy that the administration has maintained standards in the railway schools.

I have particular reasons to be happy and for being thankful for the attention that has been paid to the eastern zone to which I personally belong. Many of the measures that we have been crying for during the last three or four years have been attended to. Much more than that, I have been pleased very much with his speech because of his choice of phrases

[Dr. Nihar Ranjan Ray.] , and the sentiments that have been expressed therein. Again and again he has pointed out that the railway ad-. ministration, despite improvements on not complacent. fronts. are Again and again they have emphasised that they themselves think that there is enough scope for further improvement. I need, therefore, hardly add anything to the words of thankfulness and the general atmosphere of happiness that his Budget and his speech have created in this House.

Sir, some criticisms and some suggestions have been made on the floor of this House and I would say a few words in reinforcement of those suggestions and criticisms. The Railway . Minister has himself admitted there has been a slight drop in traffic receipts because of road competition. . Again and again it has been emphasised in this House that with increasing and expanding economy, this question of road competition will again and ragain come up before the railway authorities. It is better not to look at it from the point of view of competition at all because, after all, improvement of transport facilities along the network of roads is going to improve, and with increasing industrial expansion much more load will be carried along our roads. Therefore, what is needed is an integrated policy between road transport and rail transport. "The word "competition" should not be used in this context at all. Both are national enterprises and they have to be looked at from the point of view of co-ordination and integration.

Sir, I agree with most of the critics that the 5 per cent. increase in railway freight charges will fall on the consumers. But my worry is more because of the fact that the day the Budget was presented, coal prices went up in the city of Calcutta. It went up by 2 annas in the rupee, and this increase in coal prices will affect our industrial production because the main fuel in our industries comes from coal. This is a matter which may please be gone into a little

The Railway Minister has admitted that there is no complacency in the railway administration in respect of accidents. I agree with my Dr. Gour, that many of the accidents are due to the railway crossings. I have some personal knowledge of this. At least two small accidents about Calcutta took place and both these were due to bad arrangement in respect of railway crossings. is need for improvement on the catering side as well. I might say thing. Of course, we users, are also responsible to a very great extent but there is also something to be said in criticism of the cleanliness of the dining cars. I do not mind a khadi cloth being placed as a table cover but that cover must be very clean. The food must be cleanly served and those who serve should also be clean. I know that we are individually a very clean people. Individually we have consciousness of cleanliness. We lack in social consciousness of cleanliness and the railways, being one of the biggest industries, should set an example in respect of community cleanliness, not in respect of individual cleanliness. Yesterday there was a question answered on the railway thefts which have caused a considerable loss. A suggestion was made by a friend of ours on this side that there should be some co-ordination between the Railway Protection Force and the ordinary police force. Crimes are not infrequent in the trains and the safety of women passengers travelling alone is, more often than not, in jeopardy. This should be a little more carefully looked into and if we could do something in that direction, that would be very welcome.

Restrictions on speed have not altogether been eliminated and bottlenecks have not been altogether removed. Many trains run late including some mail and express trains. The Madras Mail is a classical example and I have personal experience of another train. I was once travelling on the Bina-Katni line going towards Bombay from the Saugor University. There the train from Saugor could not catch the

connecting train and I had to wait for long hours.

I should make some reference to the financial side. I am not a financial expert but I have a little commonsense that I can claim to possess and with that commonsense I read the financial implications of some of items. So far as I know, at the end of the Second Five Year Plan period the number of average locomotives in respect of renewals of over-aged slightly rolling stock will only be smaller than at the beginning of the period, that of the coaching stock will also be more or less the same; it may be slightly more. The tempo of renewals of over-aged rolling stock and also clearance of arrears in track renewals will perhaps substantially increase. It will certainly increase on the broad gauge though not on the metre gauge. In fact, I have seen, especially on the suburban lines and on relatively unimportant lines, that there are many carriages that are in a relatively dilapidated condition. The question of the renewal of these stocks will come up. This is slightly depressing in view of the disturbing position of the Depreciation Reserve Fund. This fund had an opening balance of Rs. 98 crores in 1956-57 but the fund has been rapidly declining. If this decline rate is maintained at the end of 1960-61, the fund will stand at about Rs. 15 to Rs. 20 crores, which will not be enough. Indeed it will be very much less than a single year's calculated Depreciation Fund. This is the fund that has to meet the full cost of replacement of over-aged rolling stock as also arrears in track renewals. The renewals and replacements of the railway assets will be much larger, to my mind. They will be of a much larger magnitude during the Third Plan period and, if this is so-I may be wrong-where are the funds to come from? The hon. Minister has claimed that he has met not only all the charges including the annual appropriation to the Depreciation Fund and the increasing dividend to the General Revenues, but he has also earned a good amount of surplus

which has been credited to the Development Fund. This fund, as it was pointed out by Pandit Kunzru last year, is only a budgetary and accounting head for bringing together expenditure for various amenities and welfare schemes for passengers and stocks. The amount which the Minister calls surplus does not seem to be enough to cover the expenses of all the amenities and all the safety works that are and have been considered necessary. I find that they have been drawing for this purpose, and the Minister has admitted it, from the Development Fund which, I believe, is all but exhausted and they have also been borrowing from the General Revenues in addition to spending the entire surplus. This would mean, so far as the railway administration is cerned, a policy of deficit financing. Of course, in our national scheme, on all fronts practically, we have adopted deficit financing but to what extent we can adopt it so far as the Rajlway administration is concerned, which is one of our biggest national industries, I do not know. I would like to be enlightened. am no expert but I place these facts very humbly before the Minister and I would like to be enlightened on the two financial points I have just talked about. I had already been thinking listening to the about it as I was Budget speech and as I was going through the various very informative reports for the supply of which we are really very grateful. All these reports give a very complete and satisfactory picture. As I was going through these big reports—and they take a considerable time for a layman to digest-I was feeling a little bit disturbed so as the Depreciation Reserve Fund as also the financial situation of the Development Fund were concerned. Thank you.

Shri T. BODRA (Bihar): Mr. Vice-Chairman, this is the first time I feel that I have nothing but appreciation for the good work that has been done by the Railway Ministry, especially in that part of the country which happens to be our constituency. When I go about I find new railway

[Shri T. Bodra.]

lines right from Raj Kharsawan to Gua which has been doubled. In addition to that there is the electrification scheme which was started and which is nearing completion. I find new lines to Banspani and there is the doubling of the line right from Tatanagar to Rourkela and also the electrification scheme going on. There are new lines right from Gomoh to Mori and from Mori to Ranchi. Again, I find vast stretches of area, right from Ranchi to Bunda Mundi, where one of the marshalling yards is to be constructed. is going to be joined up very soon. This picture of new railway lines in backward parts like Chotanagpur fills the hearts of the tribal people and other backward people with life, because they are finding new environments, new avenues of livelihood and new employments and they find backward areas becoming the very hub of activity. Therefore, I say have nothing but congratulations for the Railway Ministry, especially for the Railway Minister and the Deputy Minister, and above all, for the staff of the South Eastern Railway, which has been taking the heaviest burden during the Second Plan.

Along with these remarks, Sir, I have some suggestions also to make. and the first of them is this. everyone knows, in the history of our railways, it is the Anglo-Indian community which was found very efficient and very diligent in the performance of their duties. It is a hardy community as we all know. I do not want-and nobody will wantthat this community of Anglo-Indians who are used to service in the railways, should be wiped out for want of employment. Of course, I know that directives have been given by the Railways Ministry to give preference to them up to a certain percentage in almost all employments, so far as the railways are concerned, to Anglo-Indians and to the Scheduled Tribes and the Scheduled Castes. But apart from this, Sir, I feel that this race of Anglo-Indians should be given a sort of a monopoly in the matter of rail-

way jobs, especially those in which you want hardy men, because this community is willing and they have always been found useful for very hard jobs on the railways. But that the Anglo-Indian railway colonies which used to be there now look deserted and when we go into the history of such deserted railway colonies, especially those for Anglo-Indians, we are told that for want of jobs, for want of employment the Anglo-Indian community had left the place. So I want to make this humble request to the hon. Minister, that he will kindly give thought to this question of employment of Anglo-Indians. So far as the Scheduled Castes and the Scheduled Tribes are concerned, I am grateful for the directives and circulars which have been sent to almost all the General Managers of the different railways, to give preference to those belonging to the Scheduled Castes and Scheduled Tribes. only that, the Railway Ministry has asked the General Managers of the different railways to give promotions to them and to find out if there has been any omission or commission in the nature of ignoring the past services of these people, whether the Scheduled Caste and Scheduled been superseded hands have others. The history of their records have been dug out and I now find that the Scheduled Castes and the Scheduled Tribes are getting their due place in the railways, especially in the South Eastern Railway. In this connection, I humbly submit that the Scheduled Castes and the Scheduled should be given a sort of monopoly for class IV and class III posts. In suitable cases they may be taken for class I and class II posts also as doctors, engineers and so on. But so far as other posts in class III and class IV are concerned, I feel that these may kindly be confined to communities like the Scheduled Tribes and the Scheduled Castes who are also dying races for want of employment, because they are fast becoming a class of landless labourers due to the rapid industrialisation of those areas.

So far as Adibasi boys are concerned as you are aware, Sir, they are very hardy and their health is superb and they can very well be utilised for the Railway Protection Force. So far as Adibasi girls are concerned, they are now taking to nursing and hundreds ∙of them are being trained nurses and if .as such trained Adibasi girls are utilised as nurses in the railway hospitals, I think that will go a long way in ameliorating the condition of the Adibasis.

Shri JAGJIVAN RAM: I will take as many trained nurses as you are able to offer.

SHRI T. BODRA: Thank you.

SHRI H. P. SAKSENA (Uttar Pradesh): But I fail to understand what affinity the hon. Member has got with the Anglo-Indians.

Shri T. BODRA: I think I had better not answer that question, because I have got great respect for Mr. Saksena's age and he is an old parliamentarian and I do not want to injure his feelings.

Next, I come to the question compensation for the lands acquired from the people for the doubling the railway lines and for the lines. I know that the Railway Ministry has placed sufficient funds-lakhs and lakhs of rupees-for payment of compensation to the people whose lands have been acquired for these purposes. But I am extremely sorry to have to bring it again and again to the notice of the Railway Ministry, of the hon. Railway Minister and of the hon. Deputy Minister, that they have failed to press the State Government of Bihar and the State Government of Orissa also, to see to it that compensation money is paid to people whose lands have been acquired. Whenever I raised this question on the floor of this august House, I have been given the assurance and I have been told that the entire responsibility is that of the State Government concerned. Of course, I know that the entire responsibility to the money to the people rests with the State Government or rather Land Acquisition Officers of the State Governments of Orissa, Bihar and also West Ben-But I am not satisfied because the money for payment to those people who are entitled to get that compensation for the land taken away then is kept as a revenue deposit in the treasuries at Chaibasa, Ranchi and other headquarters. I feel that Railway Ministry must press the Governments of Bihar and Orissa see that the money is actually paid to the people whose lands have acquired for railway purposes.

I have one last suggestion to make. While I was roaming about the World Agricultural Fair, I went into the question of the coir industry and it struck me as to why we should not help the coir industry. We could at least provide coir cushions in all the wooden seats in the mail and express trains. Passengers have to traval 700 or 800 or even 900 miles sitting in those seats and provision of coir cushions will give them a lot of relief. It will go a long way in giving them some sort of comfort.

श्री कामता सिंह (बिहार): श्रीमान् उपसभाध्यक्ष महोदय, रेलवे बजट पर बहस चल रही है और मेरे चन्द साथियों ने अपनी भ्रपनी राय जाहिर की । कुछ तो उसकी कामियाबी पर फस्र कर रहे हैं, कुछ उसकी कामियाबी को नाकामियाबी मान रहे हैं। वास्तव में कामियाबी या नाकामियाबी का फैसला कैसे किया जाये ? मैं तो यह कहंगा कि रेलवे विभाग के द्वारा जो रकम हम लगाते हैं. उससे जितना काम होना चाहिये, ग्रगर उतना काम होता है मौजूदा परिस्थिति में भी, तो मैं कहंगा कि उस हालत तक कामियाबी है। ग्रगर उतना काम नहीं होता है तो मैं कहंगा कि नाकामियाबी है। यूं तो कुछ काम होगा ही, लेकिन कुछ चन्द कामियाबियों पर परी कामियाबी मानना श्रीर सही माने में [श्री कामता सिंह] कामियाबी मानना, मैं समझता हूं कि मुनासिब नहीं होगा । यह तो कसौटी की बात है ।

समय केवल पांच मिनट है, इसलिये रेलवे विभाग की जो चन्द नीतियां हैं उन पर ही प्रकाश डालुंगा । मैं बिहार का रहने वाला हं श्रोर मुझ प्राय: गया से गोमोह जाने का मौका स्राता है। स्राज एक नीति यह है कि इसकी जरूरत महसूस की जाती है कि पैसेंजर गाडियां बढाई जायें लेकिन मेरे यहां कुछ स्रौर बात है। गया से गोमोक्क के लिये सन् १६४२ के पहले दो पैसेन्जर गाड़ियां थीं लेकिन उसके बाद एक हो गई स्रौर स्राज तक एक ही पैसेंजर गाड़ी गया से गोमोह तक के लिये है। ग्रेड कार्ड के अन्दर श्रासनसोल से गोमोह तक के लिये पैसेंजर गाड़ियां बढ़ीं ग्रीर इधर गया से मुगलसराय तक के लिये पैसेंजर गाडियां बढीं लेकिन न जाने कौन सा पाप श्रौर कसूर गया से गोमोह तक के पैसेंजरों ने किया है कि सन् १६४२ से पहले तो वहा के लिये दो पैसेंजर गाड़ियां थीं लेकिन १६४२ वे बाद से और आजाद होने के बाद से भी उनके लिये आज तक एक ही पैसेंजर गाड़ी है। मैं ने यह सवाल उठाया था तो जवाब यह दिया गया कि चुकि मालगाड़ी का प्रेशर बहुत ज्यादा हो गया है इसलिये पैसेंजर गाड़ी नहीं बढ़ाई जा सकती । ताज्जुब होता है कि एक ही ग्रेंड कार्ड लाइन में जो कि श्रासनसोल से मुगलसराय तक है, श्रासनसोल से गोमोह तक पैसेजर गाड़ियां बढ़ा दी गई हैं श्रौर गया से मुगलसराय तक पैसेंजर गाड़ियां बढ़ा दी गई है लेकिन बीच में गया से गोमोह तक एक ही पैसेंजर गाडी रखी गई है भ्रौर वह बढ़ाई नही गई है। यह बात मेरी समझ में नहीं भ्रा पाती है।

श्रब, जब मैं रेलवे विभाग की नीति पर गौर करता हूं तो दूसरी बात एक श्रौर श्राती है । यह छोटी सी बात जरूर है भेकिन मैं समझता हूं कि कर्मचारियों के लिये

वह एक बड़ी सी बात हो सकती है। वह बात यह है कि रिनंग स्टाफ के साथ एक यनिफार्म पालिसी होनी चाहिये, जब कि वे सब एक ही नेचर का काम करते हैं। इधर मैं स्ना रहा था तो मेरी गार्ड से भी बात चीत हई ग्रौर टी० टी० ई० से भी बात-चीत हुई । टी० टी० ई० ने कहा कि मुझे तो फिक्स्ड टी॰ ए॰ मिलता है श्रौर मैं भी रिनंग स्टाफ में हं। गार्ड ने कहा कि नहीं साहब, मुझ को तो माइलेज मिलता है। मैं ताज्जब में पड़ गया कि गार्ड को माइलेज भौर टी० टी० ई० को फिक्स्ड, जब कि दोनों रनिंग स्टाफ में हैं। तो मुझे यह एनामोली माल्म पडी । नीति ऐसी होनी चाहिये कि श्रगर एक ही प्रकार के स्टाफ हों तो उनके साथ यनिकार्मिटी बरतनी चाहिये।

तीसरी एक ग्रौर नीति की बात है । मैं इधर वेंडर्स वगैरह को कांट्रैक्ट देने के सवाल पर गौर कर रहा था । मुझे हावडा जाने का मौका मिला और वहां मेरी एक फैसी गृड्स के वैडा से भेंट हुई। एक स्रोर तो मैं ने देखा कि राष्ट्रीयकरण की नीति चल रही है कि खुद रेलवे विभाग सब कुछ ले, श्रौर दूसरी श्रोर मैंने देखा कि कांट्रैक्ट सिस्टम भी है, वह भी चल रहा है श्रौर तीसरी स्रोर यह भी देखा कि यह नीति भी है कि एक श्रादमी को ही सब काट्रैक्ट न दिया जाय श्रौर इंडिविज्यल्स को ही लाइसेंस दिया जाय। तो मै ताज्जव में पड़ गया कि सब इंडिवि-जुअलुस को तो लाइसेंस दिया गया लेकिन उस वेचारे फैंसी गृड्स के वेंडर को कोई लाइसेस नही दिया गया । उसके लिये कोई लाइसेंस का प्रबन्ध नहीं है ग्रौर वह कांट्रैक्टर का एक शिकार हो रहा है। मै ने इस बारे में बार बार डिपार्डमेंट को श्रीर यहां तक कि मैं उन्ने उन्ने ग्रफसरो तक से मिला और उन्होंने ग्राश्वासन भी दिया लेकिन उसके बाद भी वही हरकता जारी रही और अंत में करीब करीब सभीः बेचारे जो कि इस तरह के वेंडर्स थे निकला

गये । तो इस बारे में जो नीति बरतनी चाहिये वह साउंड नीति होनी चाहिये ।

श्री जगजीवन राम: ग्राप नीति को समझिये तब न । ग्राप नीति को समझ ही नहीं रहे है ।

श्री कामता सिंह: चौथी बात मै यह कहना चाहता ह कि मैं गौर कर रहा था कि रेलवे विभाग की जो रकम है वह एक तरीके से कास्ट्रवशन विभाग में सब से ज्यादा लगी है। पिछली बार भी जब राष्ट्रपति के ग्रमिभाषण के सम्बन्ध में मै बोला था तब मैं ने कहा था कि हमें देखना है कि कांस्ट्-क्शन विभाग में जो रकम लगती है उसमें से कितनी काम में आती है और जैसा कि मैने उस बार कहा था कि वहां इंजीनियरों में लीगलाइज्ड ब्राइबरी है, तो उससे रेलवे ग्रह्ता नहीं है। वह रेलवे में भी उसी तरह चलती है। मझे ताज्जब हुग्रा कि गया का स्टेशन जो कि स्रभी हाल ही में बना था वह ग्रब चने भी लगा है । तो कांस्ट्रक्शन की तरफ मै श्रापकी तवज्जह दिलाता हं कि उसमें इस तरह से भ्रष्टाचार बढ रहा है । एक बार रेलवे मंत्री महोदय ने कहा कि समाज में भ्रष्टाचार है इसलिये यहां भी रहेगा। ठीक कहते है कि जब समाज में भ्रष्टाचार है ग्रौर उसी के लोग इसमें माते हैं तो यहां भी रहेगा लेकिन सुब से ताज्ज्ब की बात यह है कि भ्रष्टाचार जो है वह बढ रहा है। इसका कोई सर्वे होना चाहिये, इसकी कोई रिपोर्ट होनी चाहिये कि भ्रष्टाचार बढ़ रहा है या घट रहा है। अगर अध्टाचार बढ रहा है तब तो नाकामि-याबी है भीर अगर घट रहा है तो ठीक है। भ्रष्टाचार तो रहेगा लेकिन उसकी मात्रा घट रही है या बढ़ रही है, इस पर ही सचमुच में कामियाबी ग्रौर नाकामियाबी मनहसर करती है। तो मै यह कहूंगा कि कांस्ट्रक्शन के काम में जिसमें खास तरीके पर बडी लागत जाती है उस पर खास तरीके से तवज्जह दी जाय ताकि उसमें लगी हुई रकम ज्यादा से ज्यादा काम मे ग्राये।

पांचवी बात जो मैं कहना चाहता हं वह यह है कि इधर क्लेम कम्पेन्सेशन बढता जा रहा है भ्रौर चोरियां बढती जा रही है। गवर्नमेंट का कोई काम तब चलता है जब कि किसी लेविल पर कोई रिस्पांसिबिल होता है लेकिन मैं देखता हं कि चोरी का माल पकड़ा गया. तिलैया मे जा कर के पकडा गया. लेकिन फिर भी उसका कोई देस नहीं करने वाला होता है और अन्त में छोड़ देना पडता है। किस लेविल पर कौन रिस्पांसिबिल है, कछ मालम नही पडता, न श्रफसर पकडा जाता श्रौर न कोई क्लर्क पकड़ा जाता है श्रौर इस तरीके से लोगों का क्लेम दिनों दिन बढता जा रहा है स्रौर चोरी भी बढती जा रही है । जब तक कहीं रिऱ्पांसिबिलिटी फिक्स नहीं की जायगी तब तक कछ नहीं होगा । कही रिस्पासिबिलिटी फिक्स्ड रहनी चाहिये। यह चीज कुछ ग्रंश तक रोकी जा सकती है; वरना एक दम नहीं रोकी जा सकती है। भ्रगर क्लेम का कम्पेनसेशन इस तरह बढता गया भ्रौर चोरी इस तरह गई ग्रौर कांस्टक्शन के काम में जो रुपया लगता है वह भी इसी तरह गंवाते रहे श्रौर उसका बेकार इस्तेमाल होता रहा तो फिर कोई भी रेलवे डिपार्टमेंट के ग्रन्दर कामियाबी नहीं ला सकता है। इसलिये मैं उस -विभाग की तवज्जह इस स्रोर दिलाता हं

SHRI AKBAR ALI KHAN (Andhra Pradesh): Mr. Vice-Chairman, we areat the tail-end of the discussion on the Railway Budget. We are anxious to hear the Railway Minister answering and explaining certain points that have been raised. I join in the compliments that have been paid to the: Railway Minister with all my sincerity. The first compliment that would like to pay is regarding cordial atmosphere that the management and labour have maintained. It is a matter of real gratification that during the past year there has been very close co-operation between the

[Shri Akbar Ali Khan.] management and labour. It has been, if I may say so, a family atmosphere with the Railway Minister as the paterfamilias or the karta of a joint Hindu family. I am very happy over this and I do hope that this family atmosphere will grow from strength to strength. Here, I would also like to compliment all the people, starting from the gangman and the peon to the

Railway Board and 3 p.m. Minister and his two colleagues. I would also compliment my friends on the side opposite-those who very legitimately of the labour-that take the cause they have also not done anything which would disturb this family atmosphere and may I appeal that this attitude should continue in the future as well?

The second point that I would refer to is about the industrial side. I am very happy that the railway administration has kept itself fully touch with the developments that are taking place and with the Second Five Year Plan and I think it is one those departments or organisations which have fully utilised the amount allotted to them under the Plan. They have fully achieved the targets and it is really a happy augury that we are not only able to satisfy our own needs but we are also in a position to export locomotives and other things. do hope that this desire for exporta very legitimate one—to earn foreign exchange and other things will stand in the way of the development of our railways because as you know —and I know and everybody knows the congestion in the railways still there in spite of the best endeavours that the hon. Minister and his colleagues have made.

Now, Sir, we had the pleasure of having a talk with the Foreign Minister of the Federal Republic of Germany day before yesterday. We asked him, what is the real secret of such a grand success and progress that they have made after the Second World War?

DR. R. B. GOUR (Andhra Pradesh): He must have said, exploitation of labour.

SHRI AKBAR ALI KHAN: When the name of the Federal Republic of Germany comes up, I know my friends will feel restive but let them be a little patient.

Sir, he said that the main thing was the cordial atmosphere between the labour and the management. I am sure we all take our hats off to the progress that Germany has made. Sir, I would suggest that somebody may be sent there to study in greater detail how this closer and friendly relationship commensurate with the progress in industrial development is going on there.

So far as big projects are concerned, they have been referred to but many hon. Members have also referred to many minor things, as for instance, the provision of drinking water, waiting halls, arrangements for flush latrines, etc. at smaller stations and all these require your greater attention. I am sure if these facilities are provided to the users, things will improve considerably and the country will also appreciate and realise that even in the public sector we can not only do good work but even better work than can be done under other sectors.

I am glad that you have in your speech referred to the Third Five Year Plan also.

[Mr. DEPUTY CHAIRMAN in the Chair.]

DR. R. B. GOUR: The Deputy Chairman did not make any speech.

Shri AKBAR ALI KHAN: I meant the hon. Minister. I was saying that the hon. Minister referred to the Third Five Year Plan and I would suggest that while framing the Plan he should not forget the undeveloped areas which have been forgotten during the last two plans, particularly—and here at least my hon. friend, Dr. Raj Bahadur Gour, will fully agree with me—the development of the railway line between Ramagundam and Nizamabad as also the other line near Nagarjuna-

sagar connecting Guntur and Hyderabad. I hope these two lines will receive top priority in the Third Five Year Plan.

Shri J. S. BISHT (Uttar Pradesh). This long preface was for this purpose?

Shri AKBAR ALI KHAN: It was one of the things I wanted to say but certainly those who are in undeveloped areas have got a right to say much more than my friend who comes from Uttar Pradesh. No comment is needed.

Now, I would make a few observations because I know my time is limited. Now, so far as complaints are concerned, I must say that whenever we write a complaint or letter to the hon. Minister or to other authorities, we receive prompt acknowledgement. I am very glad about it but, Sir, it stops there. So far as its implementation is concerned, we hear very little about it. For instance, last time while going from Delhi in the rainy season we were delayed for 36 to 48 hours. I wrote a letter to the hon. Minister saying that the guard and the engine driver must be rewarded because although we were delayed they really worked hard and they averted a greater tragedy. Similarly, I mentioned that the work of certain engineers who came on the spot should also be appreciated. I hope the Railway Ministry has done that though they have not informed me about it. But if they have not done it, I would request them to give their kind attention to that matter.

So far as crimes—and particularly assaults in ladies' compartments-are concerned, we are all concerned about matter and I would add suggestions in this connection to those that have already been made. This push button should not only the guard but it should also alarm the next compartment because generally speaking the guard's compartment is very far away but if the next compartment is alerted, then there can be some prompt or immediate aid by somehow pulling the chain or stopping the train. I also hope that the suggestion of Prof. Wadia about corridor trains will also be looked into very seriously.

The other point about these crimes is this: The hon. Minister said that a letter has been issued by the Home Ministry and so on and so forth. Merely saying that it is the Home Ministry's charge does not absolve him of his responsibility or merely saying that it is the State's charge also does him. What I would absolve suggest is that in States where these crimes occur frequently there should be a permanent committee and the Home Minister of that State should head that committee which should consist of the I.G.P., the senior railway officer and some non-official member. That committee should work continuously meeting once or twice a month so that we may have an effective control on these crimes, assaults, etc. So far as operational efficiency is concerned, I have got one suggestion which will go a long way to improve and that suggestion is about smaller railway zoneswhich has been supported by the Opposition; that suggestion was given to the Railway Ministry by the Chief Minister of Andhra Pradesh. Not only that, the Andhra Pradesh Assembly passed a Resolution requesting you to have a separate zone. I need not go into it. I was really surprised that he had not touched it at all in his speech relating to the zones. request has been made repeatedly to him. It may be that he may have very good reasons to differ. I would suggest that there should be an immediate conference, after he finishes the budget session, between the Government of Andhra Pradesh and the Minister and his colleagues and other State Governments also, if such a demand has been made by them. It is a urgent matter and I hope that it will receive his earnest consideration.

Now, Sir, so far as the funds are concerned, he has shown—although they have been spent in a very good way—that the Reserve Fund, the Depreciation Fund and other funds are not in a very happy position. May I suggest

[Shri Akbar Ali Khan.] to him that the other day, two days back, the Prime Minister presented a statement saying that he had been able to effect economy to the extent of Rs. 6 crores in administration? Will it be too much if I expect some economy from the Rialway Minister and his staff. They should also sit together and let the thing begin from the Railway Board Members and the General Managers, the highest paid officers. We appreciate their services, we appreciate their ability. But this is a time when the country is in a very tight corner. We are asking everybody to tighten the belt. Will it be too much if I tell the Railway Board Members: Let them have as much salary as the Railway Minister gets, putting all the emoluments and other things that he has and a little more. I will not grudge it. I would not stress it so far as the Executive Engineers and Deputy Secretaries are concerned. To that extent there should be no curtailment in their salary. But so far as the highest paid people are concerned, I think in the interests of the country it should be done. And I have no doubt that they would respond to this appeal when you make it in a very friendly way and very soon he will also present a statement to Parliament saying that he has also been able to effect economy in this thing and that.

SHRI J. S. BISHT: What effect will it have on the Railway Budget?

Shri JAGJIVAN RAM: I am afraid perhaps the hon. Member did not follow the Prime Minister. The Prime Minister would have never suggested that he had effected economy of Rs. 6 crores by curtailment of salaries or by voluntary cuts in the salary of the officers.

SHRI AKBAR ALI KHAN: No. It is not only the salary cut. I say all round economy.

SHRI JAGJIVAN RAM: That we are doing.

SHRI AKBAR ALI KHAN: But I have given this suggestion that you may begin with the high officers.

Now lastly, so far as your supplementary surcharge is concerned, I have got nothing to say, because we have to foot a heavy bill so far as the Pay Commission is concerned, and quite correctly so. But one thing I want to say. This should not be levied foodgrains. We are in a very difficult position so far as foodgrains are concerned. If you levy this supplementary charge on foodgrains also, then a vicious circle will begin. It would not help anybody. If the prices of foodgrains go up, then the whole thing will become a very complicated problem. I thank you.

MR. DEPUTY CHAIRMAN: There are four more speakers. I am calling the Railway Minister to reply at 4 o'clock. So, please take ten minutes each and finish your speech. Mr. Kailash Bihari Lall.

SHRI KAILASH BIHARI LALL (Bihar): Sir, first of all I must thank you that I have come within the turn of ten minutes at least.

MR. DEPUTY CHAIRMAN: You were not here during the lunch hour.

SHRI KAILASH BIHARI LALL: It was my misfortune. Nobody can change my fate. It is all my fate.

SHRI JAGJIVAN RAM: It is his fate that he got ten minutes.

Shri KAILASH BIHARI LALL: I have been waiting for the last three days. Sir, I thank you for affording me this opportunity and I join my hon. friends who have congratulated the Railway Minister. The load of congratulations and thanks must be so heavy that I did not like to add to that, but . . .

SHRI JAGJIVAN RAM. I have to share this with more than a million persons working on the railways.

Shri KAILASH BIHARI LALL: It is natural that as he hails from the same part of the country to which I belong and as he is so near to us, I cannot suppress the feeling of pride for him in that he has contributed his mite to the administration of the country in that way.

Now, Sir, I purposely refrain from entering into the field of any kind of figures, because with the specialised knowledge of the officers of the department, I cannot be, in any way, a match even to offer any suggestion to change this or that. So, I will confine myself to some of the common man's points of view, points which occur to me. I find from the speech of the hon. Minister that there are certain acts of indiscipline, obstruction to trains by passengers, thefts from railway yards and other railway installations, damage to railway equipment, and nuisance of beggars and hawkers. It is a very regrettable feature that some students, who will be leaders in future various fields of our national life, times. indulge in undesirable activities like ticketless travel and alarm chain pulling, thereby putting many people to inconvenience. So, this is the most important part of his speech in my view I feel that, if some of my suggestions can be helpful, then I have done my mite by speaking in this House. I think perhaps the most regrettable case of student indiscipline is pulling the alarm chain. On some other occasion also I had the opportunity of offering my suggestions. If the co-operation of the State Governments is taken, it would help. Of course, I have been hearing that the co-operation of the State Governments is also taken. But the way in which I suggested it was that the State administration should take up the matter, in consultation with some officers of the railway administration, and they should both take the help of the Education Minister. They should devise rules in such a way that if the students of any school are found indulging in pulling the chain or any other kind of indiscipline, their aid should be stopped. If such steps are taken, then the teachers of the school, the headmaster of the school, the principal of the college, will also be alerted and they will take the matter seriously. Today they think as if they owe no duty either to build up the character of the students or to help the administration in this respect. If such a

measure is taken and the principals and headmasters take it into their heads, they can bring round their unruly students who indulge in such acts.

श्री शाहनवात खां : कभी कभी त्रिसिपल भी पिट जाते हैं।

श्री के बि लाल: इसलिए प्रिसिपल साहब की काब्लियत पर भी घ्यान दिया जाना चाहिये।

Then, the other point that I wanted to raise was with regard to catering. Catering is a subject which was touched upon by my other friends here. In this regard the hon. Minister has said that departmental catering has now come to stay. He has said:

"I appreciate that much remains to be done, but it shall be our constant endeavour to effect further developments in regard to this important aspect of service to the travelling public."

I understand that much remains to be done. Perhaps it is a fact that this department is not being run properly, efficiently or economically. I remember that some time back there was some question or some discussion here about this question, and it was divulged that something to the tune of Rs. 20 lakhs or something like that was the loss caused to the Government under this head. Of course this undertaking is quite all right and it is in accordance with the trends of the times. The more things are nationalised the better. But we should not go at such a break-neck speed. It may be neither economical to the nation nor to the individuals in whose interests the administration is run You heard, Sir, that so many people are thrown out of employment and that they have no business to do.

SHRI JAGJIVAN RAM: Where?

SHRI KAILASH BIHARI LALL: know of cases. It will take away a my time if I were to relate them.

[Shri Kailash Bihari Lall] you like, I will tell you those cases later on. Perhaps there might have hundreds of representations been made to you in this negard. If you nationalise catering establishments like Messrs. Vallabhdas who have the monopoly of a whole zone, that is something understandable. But if you take up the business of those people who are vendors of a few things, if you take up their business, it is not profitable either to you or to the persons whom you are depriving of their business. It is better to leave them untouched. I have suggested this thing to you. Of course you can bring to bear on this subject your experience and knowledge, but I feel that it would be better if the small vendors are left untouched.

Then the third point I wanted to touch was with regard to education. I came across in the hon. Minister's speech remarks about the opening of schools and providing education to the children of the railway employees. I find that the hon. Minister has said:

"I have decided that full remission of fees in primary classes should be allowed to children of railway employees in all railway schools where the medium of instruction is an Indian language."

That is good. I am not against giving free education to anybody. But what about the children of the officers who are drawing Rs. 2,000 or Rs. 1,500 or Rs. 1,000° Will their children also read free in those schools? Now, the hon. Minister nods his head. I think it is so, and if it is so, is not a distinction being made between the ordinary people and the children of the railway employees? According to me it gives a bad taste that the children of the railway employees, the children of the Government servants should be so reated in this matter, that even the ailway servants themselves should be o treated as to tempt other people to e only thinking of becoming such ervants? This is a very pitiable hing.

SHRI SHAH NAWAZ KHAN: Primary education is free in the States.

SHRI KAILASH BEHARI Exactly. That should be so. I do not grudge giving free education to anybody. What I mean to say is it is in bad taste to say that the children of railway employees should be given this thing. Why should you make a distinction like that? You make it free to all children. I do not object to giving free education to anybody. But when you say these things, it smacks of bad taste, it leaves bad taste on our lips and in our minds, so much so that our nation is going to be branded as a nation of servants. (Time bell rings). I would have expanded the subject further and given you a good treat on what is happening in the country. But I am reminded of my ten minutes.

SHRI JAGJIVAN RAM: You are confused.

SHRI KAILASH BIHARI LALL: So. I do not feel that it will be in good taste for the Government to do that. The general suggestion that I am making is-I fear to speak of the "advice", it is such a highsounding word-my general suggestion to the Government is that they should not by their attempt, by their policy or by their action do anything that will accelerate this tendency in the people to become servants. Today it is a matter which is understood by all that if there is one vacancy, there are thousands of applications. This is what is happening. Now, you are thinking of stopping admissions in the colleges, and in that way thinking of stopping education to the people, because you have now begun to feel that education means supplying them with jobs. (Time bell rings.)

Sir, are my ten minutes over?

Mr. DEPUTY CHAIRMAN: You can take two more minutes.

Shri KAILASH BIHARI LALL: All right, Sir. I will leave this point and go to the next. One thing I want to

say, and it is this. Although it pertains to my place, it is in the interests of the railway administration also. had suggested some time back that the Bhagalpur-Mandak line should be extended up to Deoghar. It will be in the interests of the administration if that link is brought about. It will then push up the traffic, passenger traffic as well as goods traffic, and it will bring more revenue to the Gov-Besides, it will help ernment. people also if that link is established. That is one thing. The other point was, what about the replacement of the metre gauge in the Bakhtiarpur-Bihar Light Railway? There was a proposal to make it a broad gauge line, and it should be expedited as quickly as possible to help the people.

Sir, there is another thing. I have been always complaining and writing in the complaint books and telling the parties concerned that this old system of providing European type commodes should be replaced Indian type commodes. I have had talks also with a great many people wearing European costumes, and they have told me that although they wear that dress while in service, they would have very much liked the Indian type ones. They said, "We are not accustomed to use European type commodes". I do not understand why this thing is persisted in in the rains. I was informed by one authority that they had decided to introduce 50 per cent. Indian type commodes. But in some of the trains, though I have said that I should be given that compartment which contained the Indian type commode, I have never found it. With some difficulty I had to enter a second class or a third class compartment where there was an Indian type one.

Another suggestion of mine which is an old one is that there should be classless railways. I would have expanded the subject. Perhaps the Railway Minister's predecessor, Shri Lal Bahadur Sastri, had attempted something in that direction, and perhaps there might have been practical difficulties due to which he might not have been able to do anything in that

direction. But he had held out hopes that that was the direction in which he wanted to go, namely to introduce classless travel in the Indian railway system. Perhaps the Railway Minister will bear this in mind because he hails from a class of people with whom he can mix and we all can mix. Those who are believing in high class living and in an aristocratic way of life may not appreciate this, but he is the one man who can appreciate this. If there is classless travel, it will surely take the people in the right direction.

Mr. DEPUTY CHAIRMAN: Please sit down. You have taken fifteen minutes. Mr. Bisht.

SHRI KAILASH BIHARI LALL: Thank you very much, Sir.

SHRI J. S. BISHT: Mr. Deputy Chairman, Sir, I am very happy to read paragraph 37 at page 15 of the hon. Minister's Budget speech wherein he has forecast that the matter which was the subject-matter of considerable controversy last year-the diverhigh-rated traffic to sion of transport—has been referred by the Planning Commission to a Committee presided over by Mr. K. C. Neogy. It is a very good suggestion, and I hope that the Committee will be able to reconcile the conflicting interests in these two modes of transport. In country like ours which is lagging behind so much in transport facilities. it is a pity that there should be some such controversy because we want to harness every means of transport to the best possible advantage of the users of transport. Moreover, it must never be forgotten that the railways are a monopoly in this country and whenever there is a monopoly, whether it is in the private sector or in the public sector, very great care has to be taken that the rights of the users or the consumers are not trampled upon, whether by way of the amenities that they are likely to get or by way of the rates and freights by the railways. that are charged Therefore, as I said before, it is a very welcome suggestion.

[Shri J. S. Bisht.]

The second point is this. Many suggestions have been made by Members from Andhra Pradesh and other States that separate zones should be formed. I am not in favour of creating such haphazard zones in this manner unscientifically and without any proper system. But I am one of those who feel that the present arrangement of having very large zones is really not good, because when six zones were created, every zone consisted of 6,000 route miles. It is too much for any General Manager, however, efficient and competent he may be, to travel all the way, and also to be in close contact with all the subordinates placed under his charge. Therefore, the best thing would be to reduce the number of zones to an average route mileage of 3,000. You may have eleven or you may have twelve zones as you think fit. In that way, the General Manager will be in very close contact with all his subordinates and when a man is in close contact with his subordinates, knows everybody and knows what kind of work he is doing, he has a good chance to supervise every little bit of the territory under his jurisdiction, and efficiency goes up. And all these little complaints that we hear about these days will automatically disappear once you have a system wherein the head of the zone is in a position to put it in good shape. Recently, I had considerable experiof travelling in the North ence Eastern Railway. I do not know who the General Manager is, I do not know even his name. But I find that he has managed to run the trains in the North Eastern Railway on time, and that is a very great improvement. I say that, when the General Manager puts his heart into the work, very considerable improvement can be effected. But we should also make arrangements to see that they can do something which is humanly possible, and I think that the route mileage should be reduced to 3,000 and the zones should be increased from the present eight to about eleven or twelve at least.

Then, Sir, there is one thing which I note. There are certain zones that are consistently running at a deficit. and I should like to know whether any enquiry has been made as to why it is that these particular zones are always imposing a sort of financial burden on the railway system. For instance, take the three zones—the North Eastern Railway, the North-east Frontier Railway and the Southern Railway. I can understand about the North-east Frontier Railway running at a deficit. But I do not understand why the North Eastern Railway and the Southern Railway should run at because the old R. & K. a deficit. Railway was paying very good dividends. The B. & N. W. Railway was also paying good dividends, I believe. Therefore, there is no earthly reason why under our reorganised system the North Eastern Railway should be running at a deficit, and similarly, there is also no reason why Southern Railway should be running at a deficit. If there are any particular difficulties, they should be gone But every zone must pay its into. way. Let us treat them as if they are so many independent commercial companies which must pay dividends, which must pay their way. After all, these are organizations which do not pay any income-tax to any government. In the old days, the R. & K. Railway the G.I.P. Railway or the B.B. & C.I. Railway were paying income-tax. But our railway system does not pay any income-tax and yet if there are certain reasons why they should be running at a deficit, they should be certainly corrected. There must be something wrong about it.

Then there is the point about financial conditions. I am not happy at the figures of the railways. friends have praised the construction work that has gone on in the railways in the various parts of the country. I have myself been to Madras and seen the Perambur Integral Coach Factory. It is a very fine establishment doing very good work. what we want to see is that these ventures must be financially sound

because it is not a great achievement if you put up a factory. You can always put up a factory. It is a question of money. The question is that it should be able to pay its way. Otherwise, how long can you run any commercial undertaking at the cost of the general tax-payer? Whenever there is a loss, we just raise the rates or the freights. That is not the commercial way, because after all, there is a limit to the raising of these rates and freights, and the net result is, for instance, the traffic will be diverted to the roads. Last year, the railways were complaining about it, that the high-rated traffic was going to the roads, this or that. Why can't the railways think of a system by which they can also undertake door-to-door delivery of articles? If a man wants to send an article from Delhi Bombay or wants to get something from Bombay to Delhi, why can't they arrange this system? They should have a railway motor truck service from station to the door in order to beat down road traffic. That is the advantage of a competitive system by which the railway gets the benefit of the competitive system. You should not force the user only to your system unless you can show better results in that way. Therefore, you should go that way to meet the needs of the railway user by giving him the same facility, the same service, that any other mode of transport can give, whether it is by rail or by road.

I agree with my friend, Mr. Bodrahe is not here-when he said that Anglo-Indians are not coming forward in large numbers for employment. I know that they are very good in railway service and wherever they are employed, they render very good service. I know also from that large railway book that has been presented to us with the Railway Budget, that a certain number of vacancies are reserved for them, but that they are not responding. The proportion that is offering itself for recruitment is very small. It should be enquired into as to why it is so. If there is some deficiency in rates and pays or in some allowances, that should be made good because it is you who desire a better class of people to render better service, and if you want it, you must offer the price. If I want atta, I have to pay the price that is demanded in the market; I cannot have it at my own price. If you want the service of people who are efficient, who can render good service and who will be an acquisition to the railways, you must offer the price for that. There should be no difficulty about it.

Then, Sir, I was rather surprised to see one thing to which I drew attention last year-and many times I had drawn attention to it. It is the alarming rate at which the number of the employees of the railways is going up and the expenses on that account. I find, for instance, that in 1951, the total number of employees excluding 9,10,130-Iam those employed on construction work, but am taking only those engaged on open line work. In 1959 it is 11,33,848, a difference of 2,23,718, whereas the route mileage from 1951 to date has increased only by 1,070—because in 1951-52, the route mileage was 33,566 and it is now 34,636. So, far an increase in route mileage of 1,070 the number of staff on open lines has increased by 223,718. This is a tremendous increase and the cost is rising by Rs. 70 crores every eight years. This is a tremendous increase in expenditure. I can understand it if it be on account of an increase in the passenger traffic or an increase in the tonnage of goods traffic-for which there is bound to be some increase. Probably in the expansion of the workshops and certain other factories, etc. if there is some increase, that is excusable. But this is a big number, 2.23,718; it is a big jump, and I believe that just as the Home Ministry is trying to tell all other Ministries that fresh recruitment should be stopped and the surplus people should be absorbed in the future vacancies, these surplus people should be absorbed in future vacancies lest they should become unemployed if they were retrenched. Otherwise what is the good of increas[Shri J. S. Bisht.]

ing all these rates and fares if the surplus revenues are swallowed up by the staff? And Rs. 70 crores in these eight years have gone as increase in the pay of the staff, of the staff on open lines alone.

Then, Sir, I find that the expenses incurred on fuel are also going up very much. The hon. Minister has already assured us that the question of economy in fuel consumption is being enquired into and that every effort is being made and that certain trials are being made and that he has already asked that coal washeries should be established as soon as possible.

Then, Sir, there is another point and it is this-there is a rise in crimes and thefts and all that. In regard to these things, the Deputy Minister for Railways said that the Railway Protection Force was merely for the protection of railway property and that it was for the State police to look after the crimes in the trains. that is little consolation to the user. Whether it is your responsibility or that of the States, there should be at some level some co-ordination, but what the railway user wants is that there should be safety of life and property. That should be guaranteed. Whether it is done by you or by you in co-ordination with the State police or whether you train this Railway Protection Force or whether it is done in some other way, that is your lookout. What we as passengers want is that you should ensure our safety of life and property to the maximum extent possible.

Then claims are still standing at about Rs. 3 crores a year as against Rs. 3 lakhs in 1938-39, before the Second World War. This is very big; this has not yet come down very appreciably—Rs. 3 crores a year for meeting the claims arising out of pilferage on the railways—and I think it cannot be done without some sort of collusion with some petty officials there, and on that I hope very strict watch will be kept and strong action taken.

SHRI MAHESH SARAN (Bihar): Mr. Deputy Chairman, Sir, I suppose everybody is very keen to hear the Railway Minister, and at this fag end I do not think I can say very much. It is a great satisfaction to improvement all round; everybody has praised it and for this the Railway Ministry, the Railway Minister and everybody concerned deserves congratulations. But, Sir, there are one or two points which I wish to emphasise and regarding which I wish to make certain suggestions.

So far as the ladies' compartment is concerned, I find that generally there is only one ladies' compartment in the third class bogie and the ladies are stuffed in like anything-there are children, young girls and old women -and therefore my suggestion is that instead of one ladies' compartment in third class there must be two or even three so that the ladies might be more comfortable. Men can battle people, they can fight and they can get in anywhere and everywhere, but women are tender and in their case we should be more careful. Therefore I think it is necessary that this point should be noted.

Now, Sir, about the crimes that are taking place in the ladies' compartment, my suggestion is that next to the ladies' compartment there must be a constable whose duty it should be that at every station he should come out and stand in front of the ladies' compartment. This is very essential because people are now afraid send their womenfolk by train since, when they travel by train, there is no mental tranquility till the people who send them get a telegram from them saying that everything was safe. This state of mind is so harmful that it is necessary that attention should be given to this aspect of the question.

Then I have another suggestion to make with regard to the pulling of alarm chains, and ticketless travel. Is it done mostly by students? That is my experience—I have been all round—and ticketless travelling is for

small distances, and it is by students coming to the schools situated 8 or 10 miles away from their place. They board the train and they get down where their school is situated. So my suggestion is that there should be a sort of season tickets at a very nominal rate which should be issued. At least you get something; you are getting nothing at present as the students are travelling without tickets and they get down near their schools. If such tickets are issued, I am sure pulling of alarm chain and ticketless travel will lessen.

SHRI JAGJIVAN RAM: For small distances there is a monthly concession rate for students.

SHRI MAHESH SARAN: But not at all places.

SHRI JAGJIVAN RAM: That concession is not available to distant places.

SHRI MAHESH SARAN: For example, from Buxar to Arrah.

SHRI JAGJIVAN RAM: There is student concession.

Shri MAHESH SARAN: Not student concession for very small distances. I am only suggesting a method by which this ticketless travel will diminish, for the students who go to the schools mostly do not take tickets. If you have this arrangement, it will help a great deal.

SHRI JAGJIVAN RAM: We can give the concession, not for long distances.

Shri Mahesh Saran: I still maintain that I have had a little experience so far as this is concerned. I have been travelling all round and I find that the places where there are schools and the students go there—it is only little distances—without purchasing tickets.

SHRI BHUPESH GUPTA (West Bengal): Without the hon. Member yielding, the dialogue is proceeding, without the hon. Minister standing up, and we could not follow the dialogue.

SHRI MAHESH SARAN: Now, Sir, regarding catering, it is very nice; everybody appreciates it. But there is a little suggestion which I wish to make. People perhaps have not gone seen where the utensils are washed. I have gone and seen and inspected the catering at some places. They have one balti and in that they put all the dirty plates and spoons. They just rub them and bring them out again for use by others. I have seen it and therefore I am making this remark. I would request the Members of the Railway Board and other railway authorities to go and look into the matter. There should be two baltis. In one there should be a solution of potassium permanganate or some such chemical to disinfect the utensils in which different people have eaten at different times, after they have been washed properly with the pure water contained in the other balti. This is very essential because I find it is really doing great harm as the practice is dirty and some day probably there might be some trouble. Therefore this aspect of the question has to be looked into.

Then, Sir, there is just one point which I wanted to make and that is that so far as the small stations are concerned, I think they require a little more looking into than the rest. On the whole, of course, things are good, but we find a little slackness at small stations, where more attention is necessary, because the people are really backward people and they find great difficulty without proper care and attention.

These are the few things that I wanted to bring to your notice, and I thank you very much for giving me this opportunity.

SHRI DAHYABHAI V. PATEL (Bombay): Mr. Deputy-Chairman, Sir, I join others in thanking and congratulating the Railway Minister on the Budget presented and the abundant literature containing information, given along with it.

[Shri Dahyabhai V. Patel.]

I must say, Sir. that the progress is not as much as we expected it. Certainly there is progress; is bound to be progress when we are spending crores of rupees at this rate, But there are certain aspects which appear to be not improving at all, or the improvement is very slow. First and foremost, I would say that the enforcement of discipline, the exaction of work by the superior staff from their lower staff is not sufficient. referred to it last time also in my I do not know whether it is the present state of labour legislation that is responsible for it. railway officers should themselves point out why it is so. There is a certain amount of slackness that is very evident in every matter, whether it is in the matter of performance of duties, whether it is in the matter of cleanliness, but there is a certain amount of slackness.

In the matter of cleanliness, Sir, I feel that this is something on which railway administration should pay much more attention. It is not only the compartments, it is not only the plates and pans that a certain Member here was referring to. but generally the whole administration needs toning up. Look at the platforms, look at the waiting rooms, look at the public conveniences attached to platforms. I think the railway, as a nationalised service, should set an example to every other service in this matter, and I hope the railway administration will look into it and try to improve the situation.

Sir, last time while speaking on the Budget, I had pointed out that the discussion had practically budget become a discussion with the railway administration on the one side and the labour leaders on the other. The greater part of the Minister's reply was devoted to that aspect of the question only. The many suggestions that we made from this side of the House, apart from the matters relating to labour, were not heeded to: there was no reply. Some of them we

pursued and pressed in the Consul-Committees. The present tative Minister, Sir, is a very amiable and pleasant gentleman. His replies are pleasant. But, may I say, we would like a little more progress along with that there is more it. Certainly courtesy on the railways is a great improvement. Complaints are Jistened to. But we would like **a** prompt attention little more remedy also along with it.

Sir, one of the matters that referred to in my speech last year was the condition of the Baroda railway station. I pointed out that the first, second and third class passengers had to get down outside the railway platform day in and day out. The railway administration spent Rs. 25 lakhs on improving the railway station but all that was spent over that big building. Passengers have still get down on the lower level of the ground, not on the platform. Because only through carriages for Delhi reach the platform, the passengers-whether they are ladies or first class or second class passengers-for other stations have to get down or get up from the lower level on the ground.

Sir, while speaking to the Baroda Station Master once I said, "Look here; the passengers of the local service to Virar have shown the way and if you do not do this, we shall have to ask the people to obstruct the movement of the trains." The Station Master quietly said, "When do you thirk you will do this?" I said, "Why? About the next season, next year." He said, "Thank you very much. I an tetiring in six months." Is that the outlook of the railway admin stration? I ask you. If that is outlook of the administration, I say, Sir, that with all the sympathy and the consideration shown by the Railway Minister, there is a lot of improvement that is desired.

Sir, the Baroda railway station is an important centre from the point of view of business and industry. It has also grown into a big University centre. It is a railway junction and yet the platform is so small. The island platform in the middle is so narrow and crowded with goods and many other things that it is impossible to move on it. When is the railway administration going to pay attention to this?

As far as Gujarat is concerned, there are large numbers of narrowgauge lines, the legacy of the old States in Gujarat and Kathiawar, and we are hearing stories that perhaps the railway administration is going to close down these lines when they do not work. Before they close them down, we want to be assured that steps are being taken to replace these narrow-gauge lines by standard metregauge lines at an early date and none of these lines are going to be discontinued. These rail links are necessary for the proper growth and development of Gujarat. As I had referred to this point in some detail in my speech last year, I will not go into it again. But the question of conversion cf a very large number of narrowgauge lines into metre gauge their connection with some of the main links is very necessary. I hope the Railway administration this year at least will pay attention to them.

Sir, in my last speech I had also referred to over-crowding and the dangerous conditions of travelling in the city of Bombay and its suburbs. I would like to know from the railway administration as to what they plan to do about it. Are they going to sit back and say that there is no remedy, that they would allow overcrowding to go on and they would allow travelling on foot boards to enable people to fall down and die day in and day out? That would be a very callous attitude. There must be some remedy to it.

Last time I had also pointed out that the railways were exacting full fare and taking a much more larger lead and over-crowding was not the proper way of dealing with the situation. In a public conveyance—in a victoria or in a taxi or in a carriage—if the owner takes a larger load, he is hauled up and prosecuted but we cannot do that with the railways. The railway administration is doing that day in and day out. They take the full fare but they do not give full convenience for which the man pays; they are making an illegal exaction.

We are told that the railway earnings on traffic are a little less. Is it because over-crowding is diminishing and the railways are getting more legitimate fares? If there is any other reason, I would like to be enlightened on this matter. It is not right that nationalised railway should take something that is not legitimate. The railways must look to the convenience of the people who are paying for it. If the railways are going to be overcrowded always, as they seem to be, it is a just and legitimate claim of the travelling public *that the fares should be decreased and not increased as seems to have been the process all these years. The railways should set an example in the matter of honesty. When you have a compartment for 10 passengers, you cannot charge the fare for 15 people, sitting or standing in the compartment. I hope the Railway Minister will pay attention to this.

Sir, I do not want to repeat the very large number of grievances that I put forward last year. I do not see if most of them have been attended to. I hope the Railway Minister will find time to see that some one attends to them.

4 P.M.

Shri JAGJIVAN RAM: Mr. Deputy Chairman, Sir, I am indeed grateful to the Members of this House for the kind words that they have said about the Railway Budget. I will share this with nearly 11 lakhs of railway employees whom I represent here in this House, and all the praise is really deserved by them, who, by their efforts and endeavours, by their hard work and by their sense of duty and

[Shri Jagjivan Ram.] responsibility, have established a record for the Indian Railways.

Dr. W. S. BARLINGAY (Bombay): This is like a democratic Minister.

DR. R. B. GOUR: Praise for the employees and criticism for the Railway Board.

SHRI JAGJIVAN RAM: In a huge organisation like the railways where, as I have said, there are more than a million direct employees and nearly half a million people indirectly working on the railways, who come contact with nearly four million people who every day patronise the railways as passengers, some lapses here and there are likely to happen. Therefore I will never claim that there is no scope on the railways, whether in regard to efficiency or courtesy or discipline, for complaint. In the very nature of things where a million people are working and four million people are to be transported, apart from those who come in contact with the railway staff during the transactions or the business other than travel, it is quite conceivable that there will be occasions here and there when perhaps some employees of railways may not come up to the expectations of our patrons. But even those lapses have to be taken in the context of the magnitude of the work. As I have said in my Budget speech-and I want to reiterate that-though the railways, as has been rightly appreciated by the hon. Members in this House, have shown results in every aspect their working, there is no complacency on the part of those who are in charge of running the Indian Railways; it will be our constant endeavour to improve upon our own record, to better our own record, so that we can give greater satisfaction to the travelling public and to those who have to deal with the railways.

My task has become very light, because what I have received in this House is an encomium and the few criticisms that have been made have been constructive criticisms in the shape of suggestions as to how we can improve our services to the public. It will be our effort to take those suggestions into consideration and to see how far, with the resources at our disposal, we can implement them.

I will first talk about the financial aspects of the railways. **Opinions** have been expressed here that thereare certain aspects of the railway finances which cause some anxiety. I have, in the papers, that have been: supplied to hon. Members, tried explain the position as it is. I have tried to place all the cards on the table so that the facts as they are may be understood by the Members. of this House. Questions have been raised about the Development Fund. In the very nature of the fund, situations may arise where the accretion tothe fund may not be quite commensurate with the requirements for. developmental work for which fund is meant, and situations may arise, if the railways are to fulfil the obligations in this regard, where some devices will have to be found to get the necessary resources for expenditure on this account. That device is to have some temporary loans, that we did.

It has been pointed out that railways have had to get temporary loans of about Rs. 33 crores for three years from 1958-59 to 1960-61 from the General Revenues to finance the Railway Development Fund. As I have explained on previous occasions, the position is that the cost of operating improvements and the railway users' amenities, etc; which are not of a capital nature, is charged to this fund. The sole source of income to this fund is the surplus from the railway revenues. It can hardly be expected that the total value of such items should be met entirely out revenue surpluses. During the Second Five Year Plan, an expenditure about Rs. 126 crores would be debited to this fund. Even on the basis of the original Plan provision of Rs. 92 crores for such works, there should be an annual surplus of at least Rs. 18'

crores, so that, with smaller annual surpluses, temporary loans from General Revenues to the Development Fund are unavoidable.

Even the Railway Convention Committee, 1954, had, in fact, explicitly provided for such a contingency in making the following recommendation:

"In the event of the Development Fund not being in a position programme of expendimeet the ture chargeable to that Fund from its own resources, money should be advanced from General Revenues to the Railways for utilisation those projects or works which are of a developmental nature. advances should be treated as temporary loans to the Railways and will not be added to the Capital-at-Charge on which 4 per cent. dividend is payable annually. Railways will pay interest on loan to General Revenues at average borrowing rate chargeable Commercial Departments. shall, however, be open to Railways to repay this loan in instalments, if necessary, from accretions to the Development Fund in more prosperous years and liquidate the debt and the interest liability thereon."

So it was envisaged by the Railway Convention Committee, that occasions may arise when the obligations under the Development Fund are to be discharged by taking temporary loans from the General Revenues. I do not want to say anything more about this.

Sir, anxiety has been expressed about the Depreciation Reserve Fund. I do admit that diversion of more funds to the Depreciation Reserve Fund is a desirable aspect. Any sound business house would always like to maintain a reasonable depreciation reserve fund, and that has also been the effort of the Railway Ministry. At present we are diverting to Depreciation Reserve Fund at rate of Rs. 45 crores annually. The House is aware that the 1954 Railway

Committee had recom-Convention mended a contribution of only Rs. 35 crores per year to be made to Reserve Fund. Depreciation approval, the Railway Parliament's Ministry increased the amount of the contribution to Rs. 45 crores per year from 1955-56 and this was the max1mum that the railways could contribute to the fund, having regard to the various other obligations during the period of the Second Plan. As I have indicated in my Budget speech, the need for enhanced contribution to the Depreciation Reserve Fund is appreciated, and this subject will specifically remitted to the Convention Committee which is to be constituted shortly. As I have said, I myself share the anxiety of the House, and I personally feel that the annual contribution to the Depreciation Reserve Fund will have to be increased and the contribution should be more than Rs. 45 crores per year. But I cannot say anything definite at this because this aspect will have to be considered by the Railway Convention Committee.

Linked with this aspect of the railway finances is the increase in the working expenses. I do not think I will say here anything which is not contained in the papers circulated along with the Budget; and if I say anything, it will be simply repeating the various items which are available in the several papers that have been circulated to hon. Members along with the Budget. Therefore, I will not like to take the time of the House in giving those figures.

Apprehension was expressed that the expenditure on passenger amenities was not according to the allotment in the Second Plan. That point, I think, was raised by Shri Deokinandan Narayan. I want to allay his suspicion or apprehension The provision in the Plan is for Rs. 15 crores to be spent for users' amenities during the Second Plan period, and his apprehension was that, because there is a provision of only Rs. 2.21 crores on this account in the 1960-61 Budget,

perhaps it is less than the pro rata annual expenditure for users' amenities. There is no ground for such an apprehension. During the first three years of the Plan, the amounts spent are as follows:

During 1956-57 Rs. 3.91 crores, During 1957-58 Rs. 3.24 crores, During 1958-59 Rs. 2.72 crores.

Therefore, up till now we have spent as much as Rs. 9.87 crores on users' amenities, or on an average Rs. 3.29 crores per year. So we have been spending on an average more than the annual quota to be spent on users' amenities. I may assure my hon, friend that we will see that the entire allotment is spent for the purposes for which it is meant.

In this connection, I may add that Mr. Govinda Reddy raised the question of certain items, and he read out several items which had been treated as users' amenities. I may assure him that nothing which is not users' amenity will be provided out of this fund. He indicated one item, namely, the conversion of gauge lines. That is not to be treated as a users' amenity. That should come out of some other fund, already instructions have been issued that it should not be treated as users' amenity.

Several hon. Members raised question of the expenditure on claims. Again, I do not propose to figures or statistics. I would like to point out only one aspect of this matter. The amount paid as claim compensation should be viewed in relation to the total traffic carried and also in relation to the price level. If any comparison is to be made with past years regarding the amount of compensation paid, it should be related to the traffic carried in that year and also the level of prices existing in that year and compared with the traffic carried in this year and level of prices this year. I say this because the compensation for a given item of commodity might have been

X in a particular previous whereas in the subsequent year it may be X plus Y. So, that has to be taken into consideration. Therefore. I do not want to take up the time of the House in giving figures. But these figures are available the papers circulated, which contain the traffic handled by the railways. the price levels and the compensation paid. Here I may repeat that although on analysis it may be found that the picture is not such as will cause any serious anxiety, there is no sense of complacency on the part of the railways and we are taking certain measures to see how far we can minimise the chances of the question of claim-compensation arising.

Some hon. Member raised the question of commercial advertisements on the railways while dealing with the financial aspect. I myself feel there is a large scope for large revenues from commercial advertisements on railways. Certain steps have been taken and certain steps are proposed to be taken which will increase the revenue from this source. I myself feel that there ample scope; and if we exploit this field, we can easily raise a total revenue which may be in the neighbourhood of a crore of rupees.

Various hon. Members made suggestions about the construction of new railway lines in different areas in the country. Every State had its demands, and justifiably so. There are pockets and areas in our country which are far removed from the nearest railway station; and there is also no doubt that if an area is opened up, economic prosperity follows. The question being examined by the Planning Commission at present and it is premature at this stage for me to say anything definite about the construction of new railway lines. There are proposed lines for which surveys have been undertaken; there are lines for which even the traffic surveys have been completed, but for want of necessary funds, the railways could not any further action in those cases. We

are maintaining all of them on our list, and everything now depends upon the availability of funds and the allotment that is made to the railways in the Third Five Year Plan. The Planning Commission is seized of the problem and discussions are being held. Construction of new railway lines will depend upon the allotment made available to the Railways for this purpose.

SHRI AKBAR ALI KHAN: Will the hon. Minister kindly convey the suggestions to the Planning Commission?

Shri JAGJIVAN RAM: As a matter of fact, for every Five Year Plan, the State Governments are asked to send in suggestions, and every State Government sends a list of a number of railway lines that it requires in its State. That list is presented to the Planning Commission, and the suggestions that have been made here on the floor of the House will be brought to the notice of the Member in charge of this subject in the Planning Commission.

My hon. friend, Shri Deokinandan Narayan, referred to the question of electrification of the Igatpuri-Bhusaval line. There has not been any delay on the part of the railways. There is no use completing all the arrangements for electrification unless power is available. The difficulty on that line is that we want to expedite work and we have taken action for completing the civil engineering but power is not available in that area and there is no likelihood of power being made available either in the Second Five Year Plan or even in the Five Year early years of the Third Plan. But I may assure him that our work will be so progressed that the completion synchronises with the availability of electricity in that area.

The provision of overbridges or subways at the level crossings is a subject which is raised in every session of the House, whether it is during Budget discussion or during question time and this is quite under-I myself feel that-and standable. perhaps everyone has personal perience-a lot of time is wasted at the level crossings. I do not know how many million hours we every year and something has to be done in that respect. What we have done is this? The Transport Ministry, which is in charge of roads, has written to the State Governments to fix up priorities for the construction of overbridges in every State and to include them in the State Plans so that the necessary funds may be provided in the Plan of the Transport Ministry as well as the Railway Ministry in the Centre. So far as railways are concerned. I may assure the House that wherever an bridge is to be constructed, there will be no reluctance on the part of the Railway Ministry to meet its share of the cost of the construction; but it so happens in many cases, and especially in bigger towns and cities, that the cost of construction of the overbridge is much less than the cost of struction of the approach both sides of the bridge. I know a few examples, like Kanpur and even in Calcutta, where the cost to the Corporation or to the State Government is several times higher than the cost to the railways. There are one or two classic examples where the railways have constructed the overbridge which is standing in isolation without approach road.

Dr. R. B. GOUR: For example?

SHRI JAGJIVAN RAM: There one at Siliguri. I have written to the Chief Minister personally. The cost to the State Government or the Corporation for the construction approach road is much higher the cost of construction of the overbridge itself. Thefore, unless they make provision in their plans, this problem is not likely to be solved. I propose to attack this problem on a long term basis. We can have a plan for seven or ten years and we can have a list of all the level crossings

[Shri Jagjivan Ram.]

where overbridges are to be constructed or necessary and if we can vide in the budgets of the various State Governments as also in budgets of the Transport and way Ministries, perhaps we can proceed towards finding a solution to this problem which is a great bottleneck at several points.

There have been demands for the introduction of new trains or for infrequency of existing creasing the trains. We had been introducing new trains or extending trains in various sections of the country and the details have been made available to the Members. It is quite understandable that on some sections where, due to the traffic potential being large, there may be necessity for the introduction of further new trains. Myfriend, Shri Deokinandan Naravan, has suggested something about Janata trains. Well, the Janata trains have become very popular and there are demands for Janata trains from various areas in the country. We have been introducing Janata trains whereever we find that we have the necessary rolling stock and coaching stock. is proposed to run a bi-weekly Janata Express between Bombay V.T. Howrah via Allahabad, if possible from the 1st of October, 1960. This train will serve the section Bombay V.T.-Itarsi. There is already a daily Janata Express between Delhi Madras and this serves the requirements of the people in the Delhi-Itarsi section. As a long-term measure, it has been decided to provide Janata Express trains on the various trunk lines including Bombay V.T .-Delhi lines. At present there is no line capacity on the Bina-Bhopal and Agra-Mathura sections for an additional passenger train.

While dealing with accidents, have in my Budget speech it~ said that we have been very fortunate in that major accidents this year have not occurred, have also said that certain types of accidents have shown an upward tendency. Some of the Members started criticising that. Well, I have tried to suppress anything or to keep back any information from the House. in certain respects, There has been, some upward tendency, and we are taking some steps to see how far we can minimise it.

Dr. Gour suggested that the should be taken into confidence. had said during the last session that joint committees should be constituted and I may inform him that such committees have been constituted at various places and some description them was given last year in the report on the activities of the railways. I may assure the House that I attach great importance to the association of the employees in all matters concerning the safe running of the trains and efficiency of the work and it has been emphasized on the railway administrations that at all levels joint committees should formed and be inworkers' suggestions should be There should be discussions and, as the House is aware, we have a system of inviting suggestions for about improvements bringing working in the workshops and other places and for that purpose even rewards are given to the workers. So this will be further pursued and will be seen that it makes good progress.

While talking about operational efficiency, the difficulty of the railways in getting quality coal has also been suggestions have raised and made that the railways should estab-. lish their own washeries and perhaps some Member suggested that the railways should work their own collieries. Well, none of them is likely to be run by the railways.

DR. R. B. GOUR: But you have suggested this yourself in your speech.

SHRI JAGJIVAN RAM: I have not suggested that these should be by the Railway Ministry.

DR. R. B. GOUR: Washeries. you have suggested.

SHRI JAGJIVAN RAM: I have not suggested that it should be run the Railway Ministry.

Dr. R. B. GOUR: You have that you will have a say in the working of the collieries.

SHRI JAGJIVAN RAM: At one stage the railways were running their own collieries. It was some time

SHRI DEOKINANDAN NARAYAN (Bombay): Why did you give it up?

SHRI JAGJIVAN RAM: Because a Ministry meant to do all these things was established and that Ministry is looking after the running of collieries-the Ministry of Steel. Mines and Fuel. They are in charge of running the collieries and they will be establishing the washeries also. Action is being taken in consultation to expedite the establishment of washeries.

In this connection, Dr. Wadia complained of delay in the payment some bill to a colliery-owner who supplied coal to the railways. Well. I am not in a position to say anything unless I know the details about the party concerned. Fortnightly bills are submitted by those who supply coal to the railways and if they submit their bills along with the receipt, the Finance Officers of the railways concerned make the payment and we have not heard any complaint that account. There might have been some delay in the case of those who supplied coal to South India. supply to South India the coal has to be transported by coastal shipping and there are certain formalities to observed. If I can get the details, I will look into the matter.

My hon, friend, Mr. Narasimhamand perhaps one or two other Members also-suggested something which was rather queer and strange about the possibility of locomotives, wagons and coaches being exported to other countries. Mr. Narasimham argued. 'because you are importing certain stores and equipment, how can you think of exporting your locomotives and wagons?' Well, it is a strange argument, I must say. Certainly, we are importing certain equipment but Members will appreciate. every year we are making spectacular progress towards self-sufficiency the requirements of railways. mendous progress has been made in the indigenous production of railways' requirements and if there are certain items which we have to import, that does not prevent us from exporting if We are in a position to manufacture goods which will be competitive and will be of quality. Today we are in a position to export so far as locomotives, wagons and coaches are cerned and we are trying to explore markets for exporting our tives, wagons and coaches.

Another hon. Member put forward a far-fetched argument: you have no more line capacity, your rolling stock has become surplus to your requirements and so you are trying to export it." Well, I say it is a far-fetched argument. I say here that after exploration if we find that we have a good market, I will not hesitate in producing for export markets. It is a good thing for the country. Today we have a surplus metre gauge wagons and we are in a comfortable position. So far as locomotives are concerned, there too we are in a comfortable position and we can export; though we have a certain percentage of over-aged rolling stock different railways. efforts being made to reduce the percentage and progress has been made in that direction as will be apparent from the . figures that have been supplied.

About the question of dieselisation of certain sections of the railways, have not much to say. It has been appreciated that where traffic creases very much and line capacity cannot be created or where much capital outlay for the creation of line capacity is required, it is advantageous to dieselise that section and steps are being taken in that direction.

[Shri Jagjıvan Ram.]

Mr. Deb said that North East Frontier Railway has been supplied with a large number of over-aged locomotives and coaches. I may assure him that the position of the North Frontier Railway in regard to overaged locomotives and coaches is much better than some of the other The percentage of over-aged locos on metre gauge of the Indian Railways— it is the average—is 18.63 per cent, whereas the percentage of over-aged locos on the North East Frontier Railway is only 15:4 per cent. And the same applies to coaches The percentage of over-aged coaches is 20.6 per cent whereas on the North East Frontier Railway it is only 27.7 per cent.

Dr. H. N. KUNZRU: Did the Railway Minister say that the percentage of over-aged locomotives on all the lines was 18.6?

SHRI JAGJIVAN RAM: Average, said, for the Indian Railways.

Dr. H. N. KUNZRU: But according to the review that has been supplied to us it is about 27 per cent. Now, which of these two statements is correct?

Shri JAGJIVAN RAM: That is what I have got here. It is all railways. I can give the railways separately, but it is 18.63 per cent for locomotives, all the railways. In respect of coaches it is 29.6 per cent.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Does it change from gauge to gauge?

SHRI JAGJIVAN RAM: It does.

Dr. H. N. KUNZRU: This statement says that the percentage which was 23 during the First Five Year Plan is now a little over 27 per cent.

SHRI JAGJIVAN RAM: I am sorry, only for the metre gauge. What B is only for the metre gauge on all Indian Railways. SHRI SHAH NAWAZ KHAN: He was referring to the North East Frontier Railway.

SHRI JAGJIVAN RAM: Shri Nawab Singh Chauhan raised the issue regarding the construction of mail vans. I have all my sympathies for workers of the R.M.S. and I know the hard conditions under which they have to work. My friend will be glad to learn that 199 mail vans have been provided for construction during the Second Five Year Plan, in consultation with the Postal Department. Seventy-four mail vans have already been constructed and placed on the line. The bulk of the balance of 125 mail vans is expected to be completed and put into service during this Plan period.

Shri Narasimham raised the point that the physical targets fixed for the Second Five Year Plan for the railways are not likely to be completed in the Second Five Year Plan period. Again, figures are available, and if he will take the trouble of going through those figures, he will find that on the basis of those figures, there is a very reasonable chance of the physical targets being achieved in every respect.

Dr. H. N. KUNZRU: If the work is considerably speeded up in 1960-61.

SHRI JAGJIVAN RAM: Yes, Sir.

Dr. H. N. KUNZRU: Otherwise not. The total would amount only to Rs. 1090 crores at the rate of Rs. 218 crores per year as it has been so far on the average.

Shri JAGJIVAN RAM: I was talking of the physical targets, not of the monetary targets, because his point was about the physical targets. We have, in some respects, reached 76 per cent. or 72 per cent. of the physical targets. It is quite normal that, as we proceed, we gather momentum and when we come to the fourth year and fifth year the momentum is much greater and the outturn is also much larger. So, we are sure that we will be in a position to achieve the targets

set forth for the railways during the Second Five Year Plan. Again, here figures because not quoting these figures are available to Members.

Pandit Kunzru, whenever he speaks on the Railway Budget or anything concerning the railways, brings bear his wide experience and deep working of the knowledge of the railways, and whatever suggestions he has made deserve our utmost attention. He has spoken about the speed of goods trains. He has mitted that some improvement been made. He has, of course, pointed out that if there is not any spectacular improvement, the excuses vanced by the railways are the typica! advanced every year, excuses that is correct.

DR. H. N. KUNZRU: No. That not a fair way of putting what I said. What I said was that they did justify a progressive decline in speed of goods trains. If you the same kind of reasons every year, how do you justify a further decline every year in the speed of goods trains? That is what I meant.

SHRI JAGJIVAN RAM: Now, surely I will get—as he has suggested and that is a very useful suggestion--some statement prepared as to what been the impact of the various steps we have taken for the speeding up of goods trains, like line capacity works or marshalling yards or pooling of engines. But one should not forget that there are several factors which if completed at one place, and work starts at another place, the full impact of the completion of the work at that place will not be quite discernible, unless the other work that being carried out on the same line is also completed to create full capacity for the running of trains. aspect also has to be taken into consideration. Again, there may floods this vear. There may be floods next year as well. But what is impact of the flood on the traffic and

speed of the goods train will depend upon the sector and the area where the flood takes place and the intensity of traffic in that area. This is the broad aspect which I am placing for the consideration of Pandit Kunzru. Again, I do not want to argue this point with him. As we have said-and I want to repeat it-it will be our endeavour to see that there is some visible result achieved in the speeding up of goods trains. These factors come into play as they came into play last year, for example, in the Saurashtra area, in the Gujerat sector. This is one area where we have verv intense traffic. And if that phenomenon develops in an where we do not have that intensity of traffic, perhaps the visible result on the speed of goods traffic will be quite different. In both the though the factor which has been responsible both years is flood, the effect or impact of that flood in the years, if it is in different areas will be quite different on the speed goods trains.

Shri Narasimham, again T am afraid, has not gone into the figures and statistics thoroughly, when he was talking about the expenditure of the railways on staff. He said that the expenditure on staff has increased. but the number of staff also increased. Therefore, there has been no increase in the total earnings of the individual employees. That was a fallacious argument of his, because he has not gone into the figures. The cost of staff per head per which was Rs. 1,435 in the 1953-54 rose to Rs. 1,612 in the year 1958-59. That is an increase of Rs. 177 in the period referred to by Narasimham. This itself accounts for nearly Rs 17 crores even if there has been no increase in the number staff employed in 1953-54. It is therefore not correct to say that the wage bill has increased not because wages have gone up but because there are more numbers of workers. It is a matter of common knowledge.

SHRI BHUPESH GUPTA: May I know how this increase is accounted for?

SHRI JAGJIVAN RAM: I would like my friend to exercise a little commonsense, and he will understand.

SHRI BHUPESH GUPTA: Fallacious on what grounds?

SHRI JAGJIVAN RAM: Then, in this connection, doubts have been expressed as to what effect the acceptance by Government of the various recommendations of the Pay Commission will have on the Rajadhyaksha Award or on the report of the Committee for promotion of Class IV officials. I may assure those friends, who have expressed this apprehension, that our acceptance of the recommendations-which have already been accepted—of the Pay Commission will not in any way affect the award of Justice Rajadhyaksha running staff or the recommendations Tapase Committee-recommendations which have already been accepted by the Railway There are one or two which are still under consideration, because they mainly concern the pay or the upgrading of the Class IV employees, and we postponed the consideration of those recommendations in view the setting up of the Pay Commission. Again, doubts have been expressed the Sankar Saran Award. This award also had not been considered by the Railway Ministry the Pay Commission in the meantime was set up, and it was expected that we would consider these recommendations after we received the recommendations of the Pay Commission. So, the remaining recommendations of the Tapase Committee and the Award of Justice Sankar Saran will be considered in the light of the Pay Commission's recommendations, and therefore any question of the railway employees being adversely affected on that account does not arise.

Unnecessary apprehensions have been expressed and unjustified agita-

tions have been aroused on the question of passes and P.T.Os. of the railemployees. On a previous way occasion in this House, I think, or in the other House, while replying to a supplementary, I had stated that there was no ground for such agitations, because the privileges of passes or P.T.Os. had not in any way been curtailed by the Railway Ministry on the recommendations of the Pay Commis-Therefore, all these agitations on this score are unjustified. Further, I said that if at any stage we took into consideration the question of revising the number of passes or P.T.Os. given to the railway employees, the federations of the railway employees be taken into confidence would and consultations would be held with them. As a matter of fact, even before Pay Commission made these recommendations, I had suggested to the representatives of the federations that the question of passes and P.T.Os. would have to be examined. So I may again repeat it—perhaps it was Gour or Mr. Narasimham or somebody else who raised this question-I may assure them that there is no occasion for any agitation on this score, because it has not been curtailed at all.

DR. R. B. GOUR: What about the L.I.C. premium?

SHRI JAGJIVAN RAM: I am afraid Dr. Gour has not got the correct information. It was only last week that some employees brought it to my notice and gave something in writing to me. I passed that on to the Financial Commissioner for examination. Yesterday when Dr. Gour raised that question, I obtained the full information. Perhaps has information was that every Ministry was doing that, and that it was only Railway Ministry which was not doing that-that is, deducting the premium and sending it to the L.I.C.

DR. R. B. GOUR: Not in all places, but in some places it is being done

SHRI JAGJIVAN RAM: Nowhere it is being done.

DR. R. B. GOUR: May I inform the Railway Minister that in the railway itself, when the Life Insurance Companies were private companies—I have got this information—the premium was deducted from the salary. Only in subsequent years in the case of enhancement of the policy or of a new policy the premium was not being deducted. You now see the position.

Shri JAGJIVAN RAM: What I say is that the Finance Ministry has made a reference to the Railway Ministry. To say that other Ministries have agreed and the Railway Ministry has not agreed. I say that this is not correct information you have received.

DR. R. B. GOUR: I can give you tomorrow, if you want the reference of the letter from the Finance Ministry recommending this deduction.

SHRI JAGJIVAN RAM: I will be very glad to receive it, but the position is just the other way.

SHRI BHUPESH GUPTA: May be the Home Ministry intercepted that letter.

SHRI JAGJIVAN RAM: Well, you are in their good books. The question has been examined by the Finance Ministry and the Comptroller and Auditor-General. As I have said, I received it only a few days back. I have asked the Financial Commissioner to examine it. In no Ministry has it been agreed to, as your information goes. But I will get it examined. that something I personally feel should be done in this matter.

Dr. R. B. GOUR: Thank you.

SHRI JAGJIVAN RAM: Dr. Gour again raised the question about the bookstalls. Some time back this matter came to my notice. I am pursuing that. As you are aware, I set up a committee for selecting 100 standard books in every language. I have received recommendations from some of the committees suggesting one hundred standard books to be kept in the bookstalls. I want that in these

bookstalls there should be good literature available also.

SHRI BHUPESH GUPTA: Thank you very much, but I hope the speed will be slightly better than that of the goods trains.

Shri JAGJIVAN RAM: A metre gauge factory is not necessary, because we have enough capacity in our existing factories to manufacture metre gauge coaches as well.

I feel that at small stations there should be basic minimum amenities provided for the passengers. Last year I suggested that drinking water should be made available at all stations and that, where necessary, small hand pumps should be sunk. If certain places have been left out, I am going to see that this year they are provided with these pumps positively. 5 P.M

Dr. H. N. KUNZRU: Will the Railway Minister look into the conditions of the cold water arrangement provided at Tundla and at Mathura? I mean, the plant was out of order for months. I do not know, it may have been set right now. It was hopeless.

SHRI JAGJIVAN RAM: During winter we do not operate water coolers.

SHRI BHUPESH GUPTA: And in summer it goes out of order.

SHRI JAGJIVAN RAM: Perhaps, the very sight of Mr. Bhupesh Gupta makes it go out of order.

Sir, the question of safety on the railways is a matter of grave concern to all of us and we on the railways are gravely concerned over this. We have taken certain steps and I have said that any suggestions will be welcome which can provide method by which we can ensure greater safety. We have been taking up this question with the State Governments. There are periodical meetings between the authorities in charge of security on the railways and the State police, whether it is the IG. or the D.I.G. of the range—the appro-

[Shri Jagjivan Ram.] priate authority of the State Government—and complete co-ordination maintained between them. Various suggestions have been made; we will examine them, and whatever is feasible, we will implement them, because, as I said, it is a matter of grave anxiety to us, of grave concern to us, and even if the incidents are small and even if there are only a few instances that occur on the railways, they are such as to cause concern to us. Therefore, I say that whatever suggestions have been made, they will be examined. Kunzru suggested should be seen that nobody hangs to the footboard when train starts from the station. I presume that that is the instruction and I will see that it is followed. I will also get it examined whether alarm bell should ring in the adjacent compartment. The whole idea of its ringing in the guard's room was that he could immediately stop the train.

DR. R. B. GOUR: If the alarm bell is to ring in the adjacent compartment, it could be an additional pretext to pull it and stop the train.

SHRI JAGJIVAN RAM: I say that so far as the stopping of the train is concerned, the apparatus with the guard is more effective than the apparatus in any other compartment. That is the idea of bringing this system.

SHRIMATI T. NALLAMUTHU RAMAMURTI (Madras): Corridar carriages.

Shri JAGJIVAN RAM: About corridor carriages also . . .

سردار بده سلكه (جمون ايلد كشمر)

- مجهکو یه عرض کرای هے -†[सरदार बुध सिंह (जम्मू और काइ-मीर): मझको यह ग्रार्ज करना है....]

श्री जगजीवन रामः ग्रभी मैं ने खत्म नहीं किया है । About students, we get into touch with their institutions. The railway officials are going to them and whenever there is some activity which is not in keeping with the status of students, the heads of those institutions are informed. And there have been occasions when they have come and persuaded the students. So, we have been taking these steps.

Well, Sir, when we have taken over catering, there may be occasions when there may be lapses and whenever we get instances of such lapses, we take action. On the whole, departmental catering has given more satisfaction to the people, and we are gradually going to expand such catering on important stations. Nowhere have we replaced the small vendors and nowhere have we penalised the small vendors. Wherever we have replaced them, we have given them alternative contracts or we have employed them. So, there is no question of their being replaced. The question is, of course, about people who are not themselves vendors. If there are contractors engaging a dozen or fifteen vendors, well, I do not have much sympathy for them if they come in the way of departmentalisation of catering. But I have every sympathy for the actual vendors. Even the small contractors exploit them in the same way as big contractors do.

SHRI DEOKINANDAN NARAYAN: That is what is being done by Brandons.

SHRI JAGJIVAN RAM: It is very difficult to get positive proof about this.

I may assure my friend, Mr. Dahyabhai Patel—I do not find him now in his seat—that wherever narrow gauge lines are serving a useful purpose, they will be maintained or if it is necessary, they will be replaced by or converted into metre gauge or broad guage, as the case may be.

^{†[]} Hindi transliteration.

DR. H. N. KUNZRU: What is to be the future of the Jubbulpore-Gondia line?

Shri JAGJIVAN RAM: I am afraid I cannot say anything about it at present, but this is the general policy—where the narrow gauge is of a small distance of six or ten miles or the like and where road transport has adequately developed, it is worth considering whether to maintain that narrow gauge line or convert it or iet it waste itself.

I think I have covered all the important points that have been raised by hon. Members.

Dr. R. B. GOUR: What about diesel oil and diesel engine manufacture?

Dr. H. N. KUNZRU: I asked the Railway Minister to have a graph prepared showing the load of work on each railway zone at the present time. I made this request last year and I made it again this year, but he has said nothing about this matter.

SHRI JAGJIVAN RAM: I am glad that he has reminded me about this, Sir. I will get it prepared; it will be of use.

This demand for new zones comes from various areas. The creation of a new zone depends upon the operational need of the railways and where the railways feel that in the interests of the operation of the railways the creation of a new zone in certain areas is necessary, that matter will be considered. But there are several areas from which the demand for the creation of a new zone has come on considerations other than the operational needs of the railways.

Dr. R. B. GOUR: How can you say that? No, Sir. We have raised our demand specifically.

SHRI JAGJIVAN RAM: Why are you agitated? I am not saying this about you.

SHRI GOPIKRISHNA VIJAIVAR GIYA: We want a zone for Madhya Pradesh also.

Dr. R. B. GOUR: This is out of other considerations.

Shri JAGJIVAN RAM: I have nothing to say more than that. If on the grounds of operational requirements of the railways the creation of a new zone is necessary, well, that matter may be considered, but a present the railways do not think that the creation of any new railway zone is required.

Sir, again I will express my sincere thanks

SHAH MOHAMAD UMAIR: I want to ask the hon. Minister about one thing before he finishes his reply. What about the latest circular of the Railway Board enjoining Members of Parliament to give notice before thirty days or ten days . . .

SHRI JAGJIVAN RAM: I think that it will be better if Members take up that question with the Department of Parliamentary Affairs first before coming to the railways.

سردار بدء سنگه: آپ نے نہیں بتایا که جموں کشمیر میں کب تک ریل قائم کرینگے -

†[सरदार बुध सिंह: ग्रापने नहीं बताया कि जम्मू काश्मीर में कब तक रेल कायम करेंगे ?]

श्री जगजीवन रामः मे ने कहा कि कठ्यातक जायेगी।

سردار بدھ سلگھ: ریکارہ میں آنا چاھیئے - زبان سے تو آپ نے فرما دیا اخیار میں بھی شائع عوا - لیکن ریکارہ میں ہونا چاھیئے -

†[सरदार बुध सिंह: रिकार्ड में स्नाना चाहिये । जबान से तो त्रापने फर्मा दिया स्रखबार में भी शाया हुन्ना लेकिन रिकार्ड में होना चाहिये ।]

श्री जगजीवन राम : रिकार्ड में स्रा गया है । मैं कह रहा हूं ।

^{†[]} Hindi transliteration.

Dr. R. B. GOUR: May I ask the Railway Minister to tell me about the two points that I had raised—about the advertisement policy of the railways and the dieselisation policy?

Shri JAGJIVAN RAM: I have referred to it. About giving advertisements to the papers, we do not make any discrimination. No discrimination is made. But it is not desirable to give a list of the newspapers along with the amount of advertisement that is given to them.

SHRI BHUPESH GUPTA: At least in that case, if it is not desirable,-I do not know why-the matter should be taken to the Consultative Committee, and what I fear is, the hon. Minister may feel that way, but some other Ministries, for instances, the Home Ministry or the Information and Broadcasting Ministry, come in the way with their proposal, and that frustrates the whole thing. Therefore, I would ask the hon. Minister to personally go into this matter, because we have been receiving complaints from all parts of the country. There should not be any discrimination except on grounds of merits. That should go and . . .

SHRI JAGJIVAN RAM: There is no discrimination on political ground?

in giving railway advertisements to newspapers.

SHRI BHUPESH CUPTA: Let it go to the Consultative Committee.

MR. DEPUTY CHAIRMAN: Order, order,

SHRI BHUPESH GUPTA: He may as well yield in this matter.

Shri JAGJIVAN RAM: I am fully satisfied that there is no discrimination on political grounds.

SHRI BHUPESH GUPTA: But we are not satisfied.

Shri JAGJIVAN RAM: I again express my sincere thanks to the hon. Members of the House for their suggestions and for the kind words they have used for the railways. This will hearten the million employees of the railways.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at ten minutes past five of the clock till eleven of the clock on Thursday, the 25th * February, 1960.